



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5693/2021 FIXED	M/S SONAPUR GRAMIN BHANDAR AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR H GUPTA S HAQUE (R-4 TO 6) MS R HALOI (R-4 TO 6) ASSTT.S.G.I.
ADMISSION				
2	WP(C)/2502/2016 FIXED	BHARAT SANCHAR NIGAM LIMITED Versus RAJEN THAPA and 49 ORS	MR.B C PATHAK MR.B PATHAK MR.R THADANI MR.J PHUKAN MS.P DEY	MS.T KALITA MR H K DAS MR.S SARMA MR.L MOHAN(R-2) MRS.K H CHOUDHURY(R-2) MR.R ALI(R-2) MS.F BEGUM(R-2)
3	WA/106/2020	BIRENDRA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, FINANCE
4	WP(C)/5656/2020 FIXED	JAHAN UDDIN SIKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MD A RAHMAN MR. S H ZAMAN	SC, ELEM. EDU ASSTT.S.G.I.
5	WA/104/2021 CAVT. NO.01662/021, FIXED, CAVT.NO./166/2021, CAVT.NO./176/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SH. H. LALFAKZUALA AND 26 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
6	WITH WA/103/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SH. C. LALDINTLUANGA AND ANR.	MR A D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	

7	WITH WA/106/2021 CAVT. NO. 01762/021,	THE STATE OF MIZORAM AND 3 ORS. Versus SMT. LALTLANTHANGI RALTE AND 34 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
8	WA/183/2021 FIXED	DEBAJYOTI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, APSC
9	WA/274/2021 FIXED	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
10	WA/276/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus ABDUL MANAF	MR. N J KHATANIAR (SC, EDUCATION)	
11	WITH WA/252/2021	THE STATE OF ASSAM AND ANR. Versus SNIGDHA BORKOTOKY AND 34 ORS.	MR. N J KHATANIAR	MR B M DEKA (R-5-7,10-15,17,19- 25-27,29,30,34,35) MR. U K NAIR (R-5-7,10-15,17,19- 25-27,29,30,34,35) MS D MAHANTA (R-5-7,- 0-15,17,19,25-27,29,30,34,35)
12	WA/296/2021	C. MALSAWMKIMA Versus LALHMINGMUANA AND 16 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM
13	WA/301/2021 FIXED, CAVT.NO./473/2021	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A K TALUKDAR (FOR CAVEATOR) SC, REVENUE

ORDERS

14	WP(C)/646/2019 FIXED	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I. SC, UPSC
15	I.A.(Civil)/1396/2019 in WA/2738/2019	SANKAR GHOSH AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. P N GOSWAMI [SC (R1,R2,R4) MR. N J KHATANIAR (R-6) MR. S NEOGI (R-6)
	WITH WA/2738/2019 (Filing Number)	SANKAR GHOSH AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS		
	WITH I.A.(Civil)/1397/2019	SANKAR GHOSH AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM
16	I.A.(Civil)/143/2020 FIXED in WA/18698/2019	THE STATE OF ASSAM AND ANR Versus SMTI. BORNALI TAMULI AND 5 ORS.	MR. T C CHUTIA ADDL. SR. GA, ASSAM	MS M HAZARIKA (R-1) MR. M K BORAH (R-1)
	WITH WA/18698/2019 (Filing Number)	THE STATE OF ASSAM AND ANR Versus SMTI BORNALI TAMULI AND 5 ORS		
17	I.A.(Civil)/1067/2020 FIXED in WA/4398/2020	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
	WITH WA/4398/2020 (Filing Number)	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS		
18	WA/22/2021 FIXED	SRI HARI MOHAN ROY Versus THE UNION OF INDIA AND 3 ORS	MR. MD S HOQUE MR. M DEKA	ASSTT.S.G.I.
19	Review.Pet./78/2021 FIXED, WITH WP(C)/3858/2020 (D/O)	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

20	I.A.(Civil)/180/2021 B/O, WITH PIL/70/2018 (D/O) in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	WITH Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE
	WITH I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. K I MAZUMDER MR. B C DAS
21	I.A.(Civil)/1051/2021 FIXED, WITH WP(C)/912/2010 (D/O) in WP(C)/912/2010	THE UNION OF INDIA AND 3 ORS. Versus PURUSHOTTAM DASS		MR. S DUTTA
22	I.A.(Civil)/1576/2021 FIXED in WP(C)/3753/2021 WITH WP(C)/3753/2021	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PUNJAB NATIONAL BANK AND 2 ORS Versus PARTHAPRATIM PHUKAN		
23	Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
24	I.A.(Civil)/1764/2021 B/O, WITH Review.Pet./84/2021 (D/O), WA/131/2021 (D/O) in Review.Pet./84/2021	THE AIRPORT AUTHORITY OF INDIA AND 3 ORS. Versus SHRI ANUP KUMAR DAS	SWATI. B. BARUAH (TG)	
25	I.A.(Civil)/1883/2021 in WA/10123/2021 WITH WA/10123/2021 (Filing Number)	SMT. C. KUNGPUII Versus THE STATE OF MIZORAM AND 6 ORS.	MS C LALLAWMZUALI MR L SAILO	
	WITH WA/10123/2021 (Filing Number)	C. KUNGPUII Versus THE STATE OF MIZORAM AND 6 ORS.	MR L SAILO	
26	I.A.(Civil)/1891/2021 in WA/26/2020 WITH WA/26/2020	SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND ORS	MR K BHUYAN	GA, ASSAM SC, IWT
	WITH WA/26/2020	SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M DEKA MRS M BARMAN MR N ISLAM	GA, ASSAM MRS. K DEKA (r-6) MRS. K DEKA (r-6) MR. S P CHITTAWAT, (R-6) SC, IWT
HEARING				
27	WA/85/2018 CAVT. NO.0189/2018 FIXED, CAVT.NO./189/2018	THE ANUNDORAM BOROAH INSTITUTE OF LANGUAGE , ARTS CULTURE AND 3 ORS Versus SACHIN MEDHI AND 2 ORS	MR S NATH MR H DAS MR B CH DEKA MS U HAZARIKA	MR. A CHAMUAH(FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 FIXED, WITH LCR	XXX Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13)
2	WITH Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
	WITH I.A.(Crl.)/393/2021 in Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS	PP, ASSAM GA, ARUNACHAL
3	WITH Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
	WITH I.A.(Crl.)/394/2021 in Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR. P K TIWARI MR. R J GOGOI	PP, ASSAM GA, AP
4	WITH Crl.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P GA, AP PP, ASSAM

	WITH I.A.(CrI.)/412/2021 in CrI.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR. P D NAIR MR G ALAM	GA, ASSAM GA, AP PP, ASSAM
5	WITH CrI.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ASSAM AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P PP, ASSAM
	WITH I.A.(CrI.)/413/2021 in CrI.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR. P D NAIR	GA, AP
6	WITH CrI.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, ASSAM PP, A P
	WITH I.A.(CrI.)/411/2021 in CrI.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MS P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM GA, AP PP, A P
7	WITH CrI.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
	WITH I.A.(CrI.)/396/2021 in CrI.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI	PP, A P
8	WITH CrI.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
	WITH I.A.(CrI.)/395/2021 in CrI.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI	PP, A P
ORDERS				
9	CrI.Pet./349/2021 FIXED	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, CBI
10	WITH AB/1776/2021	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./14/2019	ANGSUMAN GUPTA Versus SANJAY SINGH	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M MORE MR. N D SARMA
2	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
3	WITH Arb.P./4/2020	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
4	WITH Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
5	Arb.P./2/2020 FIXED	KONGKAN DUTTA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MRS. S ROY	SC, GMC
6	Arb.P./33/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
7	Arb.P./38/2020	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
8	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY

9	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
10	Arb.P./27/2021 FIXED	MAYASHEEL RETAIL INDIA LIMITED Versus ARIJIT DEY	MR. P M TALUKDAR MR. R BAISHYA MS. S YASMIN	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA
11	Arb.P./28/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT LTD Versus THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY
ORDERS				
12	Arb.P./7/2019	PRESTRESSED UDYOG (A UNIT OF BUILDWORTH PVT. LTD.) Versus THE GENERAL MANAGER (WORKS), N.F. RAILWAY AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR. B SARMAH (R1) SC, NF RLY
13	Arb.P./6/2021	NURUZ ZAMAN AHMED Versus DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	
HEARING				
14	Crl.Rev.P./226/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
15	Crl.Rev.P./25/2012 WITH LCR 4 FILES	TULKU BAHADUR LAMA @ TURKU Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.A GOHAIN	PP, ASSAM
16	Crl.Rev.P./152/2012 FIXED, WITH LCR	SRI BISWAJIT BORAH Versus THE STATE OF ASSAM and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
17	Crl.Rev.P./228/2012 FIXED, WITH LCR	ADITYA DAS Versus STATE OF ASSAM	MR.T H HAZARIKA MR.M CHETIA MR.L P NATH MR.B DAIMARI	PP, ASSAM
18	Crl.Rev.P./243/2012 FIXED, WITH LCR	MD. BASHOR ALI SHEKH @ BASOR ALI Versus THE STATE OF ASSAM	MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
19	Crl.Pet./379/2012 WITH LCR 1 FILE	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
20	Crl.Rev.P./429/2012 WITH LCR 9 FILES	DIPEN NATH Versus THE STATE OF ASSAM	MR.S M MOLLAH MR.K NATH MR.H DAS MRT BIDYUT BIKASH MR.R MEDHI	PP, ASSAM
21	Crl.Rev.P./478/2012 WITH LCR 7 FILES	SRI FATIK CHANDRA SARKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM	PP, ASSAM
22	Crl.Rev.P./484/2012 WITH LCR 4 FILES	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
23	Crl.Rev.P./576/2012 WITH LCR 3 FILES	MD. AZAD ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.N I CHOWDHURY	PP, ASSAM
24	Crl.Pet./499/2013 FIXED, WITH LCR	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM

25	Crl.Pet./703/2013 FIXED, WITH LCR	DR. DIPANKAR KRISHNA NARAYAN Versus THE STATE OF ASSAM AND ANR	MR.R GOSWAMI MR.I ALAM MR.T SK	PP, ASSAM
	WITH			
26	Crl.Pet./161/2014	JAGAT DAS and ANR Versus THE STATE OF ASSAM and ANR	MR.R GOSWAMI MR.I ALAM MR.T SK	PP, ASSAM
27	Crl.Pet./704/2013 FIXED, WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY PP, ASSAM
28	Crl.Pet./735/2013 FIXED, WITH LCR	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
29	Crl.Pet./770/2013 FIXED, WITH LCR	DANDI NATH CHOUDHURY Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.B M CHOUDHURY MR.P MAHANTA MRD P SAHU	MS.M DEV MS.S BORA PP, ASSAM MS.P DEB MS.N DEB
30	WITH Crl.M.C./100/2014	DR.MRS STUTI DEKA Versus DANDI NATH CHOUDHURY and ANR.	MS.M DEV MS.S BORA MS.P DEB	MR.N DUTTA MR.P MAHANTA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
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16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/974/2019	ARATI DEVI Versus THE UNION OF INDIA AND 7 ORS.	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1375/2019	MIRAJ ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MRS R BEGUM MR. P RAHMAN MS G PARMAWI MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/2613/2019 WITH LCR	GOPAL CHANDRA SARKAR @ GOPAL SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. A PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/3119/2019 WITH LCR	SALEHA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/6902/2019 WITH LCR	OJUFA KHATUN @ AJUFA KHATOON Versus UNION OF INDIA AND 5 ORS.	ALHAJJ INAM UDDIN MR. A ALAMGEER MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/7765/2019 WITH LCR	KURPAN ALI @ KURBAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2071/2020 WITH LCR	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS.	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/5329/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5839/2021 FIXED	ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MR. W RAHMAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/6014/2021	GULBANU BEGUM @ GULBHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA MR. D J BORAH	SC, NRC ASSTT.S.G.I. SC, ECA SC, F.T
11	WP(C)/6016/2021	HASNA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR G P CHETIA MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/6026/2021	ABDUL MATIN Versus THE UNION OF INDIA AND 8 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/6033/2021	ASHRAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6037/2021	UMAR ALI Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6042/2021	MD BILAL UDDIN Versus THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/6044/2021	NURINA BIBI @ NURANA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/6046/2021	MD NIJAM UDDIN Versus THE UNION OF INDIA AND 7 ORS	MS A HUSSAIN MRS S N KHANDAKAR MR. M A LASKAR S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/6047/2021	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/6050/2021 B/O	SAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/6071/2021	ABDUL MAJID Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/6075/2021	SANDHYA PAUL Versus THE UNION OF INDIA AND 6 ORS.	MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
22	WP(C)/2361/2017 FIXED, WITH LCR	THE STATE OF ASSAM and ANR. Versus ABUL PARAMANIK @ ABUL HUSSAIN	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR GA,ASSAM	MR.D K SAIKIA MR.A T SARKAR MDK RAHMAN ADDL. AG, ASSAM

23	WP(C)/4227/2018 WITH LCR	MANNAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. S ISLAM MR. M ALI MR P K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/5134/2018 WITH LCR	NURJAHAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	SC, NRC (R6) MR. S C PANDIT SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)	ASSTT.S.G.I. (R1)
25	WP(C)/7779/2019 WITH LCR	FAJIRAN BEGUM @ FAJIRAN NECHA @ FAJARI BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. S C PANDIT MISS. M DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

26	PIL/13/2019 FIXED	BIMAN CHANDRA LANGTHASA AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	GA, ASSAM MR. A KHANIKAR SC, N C HILLS SC, NCHAC
27	PIL(Suo Moto)/1/2021 FIXED	XXX Versus IN RE - STATE OF NAGALAND AND 2 ORS	MR. U K NAIR, SR. ADV, SC GHC	
28	PIL/53/2021 FIXED	HARENDRA NATH ROY AND 53 ORS. Versus THE UNION OF INDIA AND 14 ORS.	MR. A DAS MS P BORUAH	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE SC, PWD
29	PIL/61/2021 FIXED	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD GA, ASSAM SC, WPT AND BC SC, K A A C MR J CHUTIA
30	I.A.(Civil)/1786/2021 FIXED in PIL/37/2021 WITH PIL/37/2021 WITH I.A.(Civil)/1870/2021 in PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS Versus SHILADITYA DEV AND OTHERS SHILADITYA DEV Versus THE STATE OF ASSAM AND 4 ORS.	MR. S. DEY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST GA, ASSAM SC, FOREST
31	I.A.(Civil)/1827/2021 WITH WP(C)/3486/2021 (D/O) in WP(C)/3486/2021	MONOWARA BEGUM @ MONESA BEGAM Versus THE UNION OF INDIA AND 6 ORS.	MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	I.A.(Civil)/1844/2021 WITH WP(C)/1507/2020 (D/O) in WP(C)/1507/2020	REJIYA KHATUN @ REJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

HEARING

33	WP(C)/2535/2017 FIXED	ABDUL AZIZ @ MD. ABDUL AZIZ @ ABDUL AJJ Versus THE UNION OF INDIA and 5 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
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34	WP(C)/7517/2017 FIXED, WITH LCR	SOIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.D BARMAN MR.M HUSSAIN MR.A ZAHID MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/8211/2017 FIXED, WITH LCR 1 FILE	JURAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
36	WA/166/2019 FIXED	SHRI YUMLAM KAHA Versus SHRI TABAK HANKER AND 3 ORS.	MR S S DEY MR. S K DEORI MR. D J KAPIL MS. SOMILA MR. P DAIMARY	GA, AP
	WITH I.A.(Civil)/2075/2019 in WA/166/2019	SHRI YUMLAM KAHA Versus SHRI TABAK HANKER AND 3 ORS	MR S S DEY MR. S K DEORI MR. D J KAPIL MS. SOMILA MR. P DAIMARY	GA, AP
37	WP(C)/7309/2019 FIXED, WITH LCR	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1643/2021 in WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS. E	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	WP(C)/8108/2019 FIXED, WITH LCR	ARADHAONI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	WP(C)/8137/2019 FIXED, WITH LCR	GANJA SABA @ MUSSTT. GANJU SABA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
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16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021

22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./67/2021 B/O, WITH WP(C)/4674/2016 (D/O)	ABDUL MOTLIB Versus THE UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021

24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1898/2021	NIRMAL PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR M Z SHAH MR. H N ISLAM	SC, PWD
2	WP(C)/4019/2021	SHAHJAHAN ALI Versus THE GOVERNMENT OF ASSAM AND 5 ORS.	MR. N AHMED MD M HOQUE	GA, ASSAM SC, REVENUE
3	WP(C)/4640/2021 FIXED	SMTI. GANGARANI BARO Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
4	WP(C)/4644/2021	BISWAJIT GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM
5	WITH WP(C)/4331/2021	BISWAJIT GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM
6	WP(C)/4737/2021 FIXED	NITYA NANDA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
7	WP(C)/4776/2021 FIXED	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
8	WP(C)/4777/2021 FIXED	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
9	WP(C)/4779/2021 FIXED	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.

10	WP(C)/4801/2021 FIXED	PARVEZ SULTAN MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	SC, PWD
11	WP(C)/4805/2021 FIXED	PRASANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS L CHOUDHURY	SC, IRRIGATION
12	WP(C)/4819/2021 FIXED	JYOTIRMOY SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
13	WP(C)/4831/2021 B/O	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
14	WP(C)/4858/2021 B/O	RABIA BEWA Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
15	WP(C)/4859/2021 B/O	MAJEDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
16	WP(C)/4860/2021 B/O	ZAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
17	WP(C)/4900/2021 FIXED	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
18	WP(C)/4956/2021 FIXED	MALEKA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
19	WP(C)/5087/2021 FIXED	MORTOOZ ALI LASKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. D CHAKRABARTY	GA, ASSAM
20	WP(C)/5415/2021 FIXED	HUSSAIN AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, PNRD GA, ASSAM
21	WP(C)/5429/2021 FIXED	M/S HIRIMBA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARDWAJ MR. M SARMA	GA, ASSAM
22	WP(C)/5603/2021 FIXED	RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM
23	WP(C)/5681/2021 FIXED	NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAJ	SC, PWD SC, FINANCE
24	WP(C)/5719/2021 FIXED	GONESH TERON Versus THE STATE OF ASSAM AND 5 ORS	DR. R SARMAH MS. M PAUL	SC, FOREST SC, K A A C
25	WP(C)/5802/2021 CAVT. NO.07462/021, FIXED WITH CAVT. 746/2021	HARUN RASHID Versus THE STATE OF ASSAM AND 15 ORS	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	SC, P AND R.D. GA, ASSAM MR MONZUR K CHOUDHURY FOR CAVEATOR
26	WP(C)/5867/2021 FIXED	SARESWAR MEEN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAJ MS A DEVI MR R SINGH	GA, ASSAM MR R DHAR (SC, WPT&BC) SC, BTC
27	WP(C)/6010/2021	PULAK GAYARI AND 3 ORS Versus THE TIWA AUTONOMOUS COUNCIL AND ANR	MS. P BORAH MR. D CHUTIA	SC, TIWA AUTONOMOUS COUNCIL
28	WP(C)/6015/2021	MAHADDISH ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE

29	WP(C)/6017/2021 CAVT. NO.07782/021,	ATOWAR BHUYAN AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. A K AZAD	SC, CO OP MR. M K HUSSAIN MRS. S Y AHMED MR. A AHMED FOR CAVEATOR
30	WP(C)/6022/2021	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
31	WP(C)/6024/2021	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. A BORO MS N NEWME MR A CHETIA	GA, ASSAM SC, BTC SC, PWD
32	WP(C)/6025/2021	NARAYAN DEORI @ NARAYAN CHANDRA DEURI Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
33	WP(C)/6028/2021	KAMAL SING BRAHMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. A BORO MS N NEWME MR A CHETIA	GA, ASSAM SC, BTC SC, PWD
34	WP(C)/6032/2021	KAMALA SALOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. N K KALITA MR. R D BHUYAN	SC, PWD SC, FINANCE SC, HEALTH
35	WP(C)/6034/2021	IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS K TSUKRU	SC, TRANSPORT
36	WP(C)/6035/2021	HUSSAIN AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	GA, ASSAM SC, PWD SC, FINANCE
37	WP(C)/6036/2021	SHARPNEZ ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	SC, GMC SC, GDD
38	WP(C)/6038/2021	MASTOPHA AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR. S ALIM MR. B HUSSAIN MR. N AHMED MR. A T SIKDER	ASSTT.S.G.I.
39	WP(C)/6040/2021	HASSEN MALLIK Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
40	WP(C)/6048/2021 B/O	MINTU DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, FOREST
41	WP(C)/6049/2021	JAYANTA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR N AHMED	SC, RAILWAY SC, SC, IRCTC
42	WP(C)/6053/2021	HARBHAJAN SINGH Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS K TSUKRU	SC. TRANSPORT DEPTT.
43	WP(C)/6055/2021	RITA SHARMA @ RITA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
44	WP(C)/6056/2021	KAMAL UDDIN AND 9 ORS Versus THE STATE BANK OF INDIA AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	ASSTT.S.G.I. SC, FINANCE
45	WP(C)/6057/2021	DELUBAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A R KARIM MS. R R BORAH	GA, ASSAM SC, BTC
46	WP(C)/6060/2021	NIZAMUDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM SC, FINANCE

47	WP(C)/6066/2021	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL MS L DAS	GA, ASSAM
48	WP(C)/6068/2021	LANKESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
49	WP(C)/6070/2021	MADHABI PAUL AND 11 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
50	WP(C)/6073/2021 B/O	KRISHNA MONI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, AFDC
51	WP(C)/6074/2021	PRANJAL JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM SC, IRRIGATION SC, REVENUE SC, FINANCE
52	WP(C)/6076/2021	ASHOK ISLARY Versus THE STATE OF ASSAM AND 6 ORS.	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	SC, PWD SC, BTC
53	WP(C)/6079/2021	PIJUSH MARAK BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	SC, PWD SC, BTC
ADMISSION				
54	WP(C)/5078/2021 FIXED	M/S ASSENT CHEMICAL LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS R BORUAH	SC, INDUSTRIES AND COMMERCE
55	WP(C)/5356/2021 FIXED	MADHUKAR KARWA Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
ORDERS				
56	WP(C)/5173/2021 CAVT. NO.05522/021, FIXED	MD. JIDAD AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. B P SINHA	SC, PNRD MR. M K HUSSAIN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021

21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/401/2021	DEBOJIT GOGOI Versus MUKUL KR SAIKIA AND 3 ORS	MR. N K MURRY MS P TOKBIPI	
2	WP(C)/6011/2021	MINARA BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. T A RAHMAN MR. K M HASSAN	GA, ASSAM SC, AG SC, FINANCE
3	WP(C)/6013/2021	DHARAMVEER KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	ASSTT.S.G.I.
4	WP(C)/6018/2021	BIJU BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, PWD
5	WP(C)/6020/2021	MD HASHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MD A WADUD MR S JAFRI	GA, ASSAM SC, AG
6	WP(C)/6029/2021	RAJ BABU SINGH (UBC/295) Versus THE STATE OF ASSAM AND 6 ORS	MR I RAFIQUE MS. M MEDHI	GA, ASSAM
7	WP(C)/6058/2021	BIDYUT PRATIM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM
8	WP(C)/6061/2021	LABANYA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
9	WP(C)/6063/2021	NORMADA CHETIA Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	GA, ASSAM SC, APSC
10	WP(C)/6064/2021	HELPSURE MULTI TRADE PRIVATE LTD Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR. T DEURI MR. B KALITA	SC, ESIC

11	WP(C)/6072/2021	RATNADEEP ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR MR P K BASU MR N M DEKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/6077/2021	PANCHALA MOHAN GIRI Versus THE STATE OF ASSAM AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	GA, ASSAM
ORDER (STAY VACATING)				
13	I.A.(Civil)/1344/2021 in WP(C)/4373/2020	PRANJAL GOSWAMI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI (R-15) Y SULTANA (R-14,15,16)	MR DEBA SARMAH
	WITH WP(C)/4373/2020	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
ADMISSION				
14	WP(C)/1861/2019 FIXED	NO. 115150093CT/WC M. LENIN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. M GOGOI	MS. B SARMA ASSTT.S.G.I.
15	WP(C)/7712/2019 FIXED	LATIKA GOALA Versus THE STATE LEVEL COMMITTEE (SLC) AND 3 ORS	MD F H LASKAR MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	GA, ASSAM
16	W.P.(CrI.)/7/2021 FIXED	FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY (R-5 TO 8)
17	W.P.(CrI.)/14/2021 FIXED	RISHA HANDIQUE GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY(R-5 TO 8)
18	WP(C)/191/2021 B/O	MD. OMAR FARUQUE Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	GA, ASSAM SC, AGRICULTURE MARKETING BOARD.
19	WP(C)/2216/2021 FIXED	GS 182858 M JUNIOR ENGINEER (E AND M) MANE NARAYAN HINDURAO AND 9 ORS. Versus THE UNION OF INDIA AND 10 ORS.	MR. P MAHANTA MS. P SAHARIA	ASSTT.S.G.I.
20	WP(C)/2630/2021 FIXED	RABINDRA RONGPI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. R C SAIKIA MS. K SAIKIA MR. N B GOHAIN SC, K A A C SC, PWD
21	WP(C)/4095/2021 FIXED	DIPAK CHANDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM SC, PWD
22	WP(C)/4216/2021 FIXED	JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM
23	WP(C)/4222/2021 FIXED	CONSTABLE/GD NO. 994750037 DHANJIT KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. D C BORAH ASSTT.S.G.I.

24	WP(C)/4292/2021 FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
25	WP(C)/4743/2021 FIXED	SONA RAM SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, APDCL
26	WP(C)/4798/2021 FIXED	RATAN AIMOL Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
27	WP(C)/4861/2021 FIXED	DEEP MONI MALAKAR Versus ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 6 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	SC, APDCL MR. P N GOSWAMI
28	WP(C)/4877/2021 FIXED	RIFLEMAN/GENERAL DUTY RAM BAHADUR THAPA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. U K GOSWAMI ASSTT.S.G.I.
29	WP(C)/4958/2021 FIXED	SRI DEBAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY	SC, PWD
30	WITH WP(C)/3021/2021	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	GA, ASSAM SC, PWD
	WITH I.A.(Civil)/1088/2021 in WP(C)/3021/2021	ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A PHUKAN MR. W SHARMA	GA, ASSAM
31	WP(C)/5208/2021 FIXED	SHAHARUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEBA
32	WP(C)/5268/2021 FIXED	NO. G /2502153X RIFLEMAN/GD SUMAN KUMAR JHA Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. A GAYAN ASSTT.S.G.I.
33	WP(C)/5400/2021 CAVT. NO.06832/021, FIXED	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C
34	WP(C)/5667/2021 FIXED	NAYAN MONI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI MS. A BEGUM	SC, HEALTH
ORDERS				
35	Review.Pet./75/2018 WP/6475/2015 (D/O)	THE STATE OF ASSAM Versus TULESWAR DEORI	SC, SEC. EDU. MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	
36	Cont.Cas(C)/95/2019	HAREN DAS Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
37	WITH Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
38	Review.Pet./160/2019	SRI AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS. N MAHANTA	SC, SEC. EDU. MR. A K PURKAYASTHA MR. S K DAS

39	Cont.Cas(C)/577/2019 B/O	ALTAF HUSSAIN LASKAR Versus RAJENDRA PRASAD DAS AND ANR	MR. JUNM LASKAR MS A AHMED	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
40	WP(C)/5431/2019 FIXED	PANKAJ MECH Versus THE OIL INDIA LTD AND 5 ORS.	MR. U K NAIR MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS. M SONOWAL MR. M P SARMA MR. A BORO	SC, OIL
41	Cont.Cas(C)/569/2020	SYED RIAZUL HAQUE Versus TEZ PRASAD BHUSAL	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MR K L GUPTA
42	WP(C)/2349/2020	USHA RANJAN DUTTA Versus THE UNION OF INDIA AND 4 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (R-1,2,3,4) ASSTT.S.G.I.
43	Review.Pet./45/2021 WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
44	I.A.(Civil)/270/2021 WP(C)/518/2020 (D/O) in WP(C)/518/2020	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus BRIJESH KUMAR RAI AND ANR.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MR. K N CHOUDHURY (R-1) MS. D GHOSH (R-1) MR SAURADEEP DEY (R-1) MS H BETALA (R-1) MR I CHAKMA (R-1)
45	I.A.(Civil)/1014/2021 WP(C)/1836/2021 (D/O) in WP(C)/1836/2021	HAZRAT KHAN Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T
46	I.A.(Civil)/1653/2021 in WP(C)/7707/2019	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD.(APDCL) AND 7 ORS.	MR. R P HAZARIKA	SC, APDCL
	WITH WP(C)/7707/2019	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS	MR. R P HAZARIKA	SC, APDCL MS N DUTTA MS N DUTTA MR. K P PATHAK MR. K P PATHAK MS H KONWAR MS H KONWAR

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021

19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-II AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING HONOURABLE MR. JUSTICE N.K. SINGH AND HER LORDSHIP, IF TIME PERMITS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./543/2021 P/H, FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MS. A VERMA MR. N J KHATANIAR	R SARMAH (R-2) MR H K NATH (R-2) MR J BORAH (R-2) SC, WPT AND BC PP, ASSAM
2	Crl.Rev.P./251/2021 FIXED	ASISH MANDAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM
3	Crl.Pet./635/2021	BABU BORO Versus THE STATE OF ASSAM AND ANR	MRS. H SARMAH MR. S DUTTA	PP, ASSAM
4	AB/3770/2021	KRIPA BORAH AND 3 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
5	AB/3774/2021	LUTFAR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
6	AB/3780/2021	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
7	AB/3781/2021	SRI POLAKI DEEPAK Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM

8	AB/3784/2021	PRONOY CHAKRABORTY Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
ADMISSION				
9	Crl.Pet./757/2018 FIXED	RAMPRAKASH BALMIKI Versus THE STATE OF ASSAM AND ANR.	MR. R K DUTTA MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	MR. R DE PP, ASSAM
10	Crl.Pet./609/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus NAZRUL ALI AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR P KATAKI (R-1) MRS R BEGUM (R-1) MRS. M D BORUAH (R-1)
BAIL HEARING (BA)				
11	Bail Appln./2996/2021 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
12	Bail Appln./3024/2021 FIXED	IMRAN SHA CHOUDHURY Versus THE STATE OF ASSAM	MR. R DE MR T H HAZARIKA MR M CHETIA MS N BORAH MR A RASHID MR. R J SARMA MR. K ISLAM MR N AHMED	PP, ASSAM
13	Bail Appln./3070/2021 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
14	Bail Appln./3155/2021 FIXED	DILIP KUMAR DAS Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
15	Bail Appln./3212/2021 FIXED	MD. RAJIBUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
WITH				
16	Bail Appln./3118/2021	MD. RAMEJ ALI AND ANR Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
BAIL HEARING				
17	AB/628/2021	SHIV SHANKAR YADAV AND 4 ORS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. G MAHANTA	PP, ASSAM
18	AB/3258/2020	DIMPUR HOQUE @ ARIFUL HOQUE Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
19	AB/288/2021	SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
20	AB/558/2021	BIRJEET SINGH @ N BIRJEET SINGH Versus THE STATE OF ASSAM	MR. A M BORA MRS. B BORO MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
21	AB/588/2021	ABDUL QAIYUM ANSARI Versus THE STATE OF ASSAM	MR. R P SINGH MR. B JHA	PP, ASSAM
22	AB/1087/2021 FIXED	HAJI MOFIZUDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
23	AB/1338/2021	BALENDRA KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
24	AB/1548/2021	MRINAL SARMAH Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI	PP, ASSAM

25	AB/1744/2021 FIXED	ASRAFUL ALAM AND 4 ORS. Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A M AHMED MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
26	AB/2003/2021	AMAL KUMAR DEY AND 3 ORS Versus THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM
27	AB/2060/2021 FIXED	RAZZAQUE AHMED @ REZZAK ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR R ISLAM MS M DEKA	PP, ASSAM
28	AB/2070/2021 FIXED	SRI HEMANGA JYOTI BANIKYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A KHANIKAR MR. A NARZARI	PP, ASSAM
29	AB/2099/2021	POPY GOGOI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	AB/2215/2021	PRITAM KR. DEKA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
31	AB/2270/2021	DEVENDRA KUMAR SETHIA @ SRI DEVENDRA SETHIA Versus THE STATE OF ASSAM	MR. H L MAURYA	PP, ASSAM
32	AB/2372/2021	BALA ALI @ RAFIK ALI Versus THE STATE OF ASSAM	MR. I CHOUDHURY RAJIB LUSHAN CHUTIA	PP, ASSAM
33	AB/2544/2021 FIXED	HABEL UDDIN TALUKDAR @ ABELUDDIN Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA	PP, ASSAM
34	AB/2629/2021	MOHIBUL HOQUE @ MOHIBUL HUSSAIN Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
35	AB/2651/2021	KARANJIT LASKAR Versus THE STATE OF ASSAM	MR. P MAJUMDAR	PP, ASSAM
36	AB/2765/2021	EUSUF ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
37	AB/2874/2021	BABA KULI AND 7 ORS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MS. K BARMAN	PP, ASSAM
38	AB/2931/2021 FIXED	GOBINDA DEY Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
39	AB/2975/2021 FIXED	SHAYLEN KONWAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
40	AB/2984/2021	MUNINDRA BASUMATARY Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
41	AB/3081/2021	BIKRAM SING TAYE AND 3 ORS Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
42	AB/3087/2021 FIXED	SHARAT CH PANJIKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR B SHARMA MR S SHARMA PP, ASSAM
43	AB/3196/2021	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM
44	AB/3238/2021	SHAFI KAMAL AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM

45	AB/3239/2021	PRANAB BORDOLOI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
46	AB/3243/2021	PRADIP SARKAR AND ANR. Versus THE STATE OF ASSAM	MS P BORUA MR. M BISWAS MS M DAS	PP, ASSAM
47	AB/3248/2021	MOUMITA NATH Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
48	AB/3252/2021	SANDEEP ROY AND ANR. Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
49	AB/3260/2021	YEASMIN SULTANA MAZUMDER AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
50	AB/3261/2021	ABDUS SALAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
51	AB/3268/2021	GUNESWAR PAWE AND 3 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
52	AB/3271/2021	TANKA BAHADUR CHETRY AND 6 ORS. Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
53	AB/3313/2021 FIXED	DEEP JYOTI BORAH Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
54	AB/3402/2021 FIXED	DR RAKESH MEDHI Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	PP, ASSAM
55	AB/3449/2021 FIXED	NAZRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM R K	PP, ASSAM
56	AB/3462/2021 FIXED	RUBI NATH AND ANR. Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
57	AB/3595/2021 FIXED	RAMJAN ALI @ ROMJAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM

ORDERS

58	I.A.(CrI.)/165/2021 WITH OFFICE NOTE, LCR 1 FILE in CrI.Rev.P./93/2020 WITH CrI.Rev.P./93/2020	SUCHIL TERON Versus M/S. M.K.MACHINERIES AND ANR. SUCHIL TERON Versus M/S. M.K.MACHINERIES AND ANR.	MR Z KAMAR MR Z KAMAR MR D TALUKDAR	PP, ASSAM MR. U K NAIR MR P S DEKA MR. A CHETRY PP, ASSAM (R2)
59	I.A.(CrI.)/473/2021 CRL.REV.P. 6/2020(D/O), FIXED in CrI.Rev.P./6/2020	SMTI SADIRA HUDA Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	PP, ASSAM
60	CrI.Pet./558/2021 FIXED	TARIK AZIZ LASKAR @ TAREK AZIZ LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY	PP, ASSAM

HEARING

61	CrI.Pet./1168/2018 WITH LCR (ONE FILE), B/O	MONTAJUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MR. A MALIK	MR. L R MAZUMDER (R2- R4) MD. I HUSSAIN (R2-R4) MR. A Z AHMED (R2-R4) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/424/2021	MUNIN BARUAH Versus PANINDRA JIDUNG	MR. B PHUKAN	
2	Cont.Cas(C)/425/2021	REHENA BEGUM Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
3	Cont.Cas(C)/426/2021	HAMIDA KHATUN Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
4	Cont.Cas(C)/427/2021	SMTI. SWAPNA HAZARIKA Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	
5	WP(C)/4593/2021	RAM GOPAL PRASAD Versus THE GAUHATI UNIVERSITY AND 7 ORS	MS. J CHETRY MR A UPADHYAY MR. P UPADHYAY	SC, G U
6	WP(C)/4626/2021	SHAFIQU L ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM MR. M DUTTA (r-6) MR. N UDDIN (r-6) MR. M ISLAM (r-6)
7	WP(C)/4704/2021 B/O	ALAUDDIN TALUKDAR AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY MS S S ZIA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5185/2021	M/S EASTLAND SWITCHGEARS PVT. LTD. Versus PRINCIPAL COMMISSIONER OF CUSTOMS AND 3 ORS.	MS. N UPADHYAY MR. P DAS	MR. S C KEYAL SC, CUSTOMS

9	WP(C)/5662/2021	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. S DASGUPTA	SC, SEC. EDU. GA, ASSAM
10	WP(C)/5875/2021 FIXED	GANESH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
11	WP(C)/5946/2021	SUBANGSREE BASUMATARY @ SUBANGSHREE BASUMATARY Versus THE STATE LEVEL COMMITTEE AND 6 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM SC, BTC
12	WP(C)/5991/2021	JYOTIMALA BHAGAWATI, M.A., B.Ed Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
13	WP(C)/6009/2021	ABDUL KADER MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WP(C)/6012/2021	IRABATI DAS @ IRABATI KALITA @ IRABATI DAS Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6019/2021	AJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
16	WP(C)/6021/2021	MD. MUZAHID HUSSAIN @ MUZAHID HUSSAIN Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6023/2021	ABIDA BEGOM MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6030/2021	URMILA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MS. R SARMA	SC, HIGHER EDU SC, HEALTH SC, FINANCE
19	WP(C)/6039/2021	MRS. KUSUM DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HEALTH
20	WP(C)/6041/2021	JOGEN MALLA @ JOGEN MALLAH Versus THE STATE OF ASSAM AND 5 ORS	SC, AG MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN SC, FINANCE	SC, ELEM. EDU GA, ASSAM
21	WP(C)/6043/2021	DHRUBAJIT CHOUDHURY Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR H BEZBARUA MR. U SARMA	SC, D U
22	WP(C)/6045/2021	CHAHENARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR MR R DAS	SC, ELEM. EDU
23	WP(C)/6051/2021	BHABA HANDIQUE Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/6052/2021	KUNTIA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU SC, BTC
25	WP(C)/6054/2021	PRATIK NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU SC, BTC
26	WP(C)/6059/2021	GUNU CHETIA HATI BORUAH Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	WP(C)/6062/2021	MANOHAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR B PAUL	SC, ELEM. EDU GA, ASSAM SC, FINANCE

28	WP(C)/6065/2021 B/O	NURUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	SC, ELEM. EDU SC, SSA
29	WP(C)/6067/2021	AJIT KR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM
30	WP(C)/6078/2021 B/O	PARBIN SULTANA LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI	SC, SEC. EDU.
31	WP(C)/6080/2021	NEERAJ SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK	SC, SEC. EDU. GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
32	I.A.(Civil)/1362/2021 in WP(C)/1483/2021 WITH WP(C)/1483/2021	MOZAMMEL HOQUE Versus MOZIBAR RAHMAN AND 6 ORS. MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. D A KAIYUM MR J ISLAM MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN	SC, SEC. EDU. MR. A R BHUYAN SC, EDU
33	I.A.(Civil)/1779/2021 B/O in WP(C)/3244/2021 WITH WP(C)/3244/2021	SHAHERA BEGUM Versus MD. SIRAJUL ISLAM MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M K SHARMA MR. Z HAMMAD MD E AHMED	SC, ED SC, ELEM. EDU MS. M SARMAH (r-6,8) GA, ASSAM MR. M K SHARMA MR. P GOHAIN (r-6,8) MS. K BARUAH (r-6,8)
<u>ADMISSION</u>				
34	WP(C)/9419/2019 B/O	MESER ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, HIGHER EDU MS. S SEAL MS. J CHETTRY
35	WP(C)/9421/2019 B/O	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MS. S SEAL MS. J CHETTRY
36	WP(C)/3954/2020 B/O	PRASUN CHANDA Versus THE STATE OF ASSAM AND 8 ORS.	MR G J SHARMA MR. M CHANDA MR S CHOUDHURY MR S NATH	SC, ELEM. EDU MR. S D PURKAYASTHA (r-8) MR. S PHUKAN (r-8) SC, FINANCE
37	WP(C)/4366/2020 B/O WITH	RAMA SHANKAR GUPTA Versus THE STATE OF ASSAM AND 5 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	SC, SEC. EDU. MR. R P SARMAH MS S P CHETRY SC, K A A C
38	WP(C)/1454/2020 CAVT. NO. 0172/2020	JYOTI KANTA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHETIA MR. J P MORE	SC, SEC. EDU. MR. R P SARMAH MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MS S P CHETRY SC, K A A C FOR CAVEATOR
39	WP(C)/5015/2020 B/O	ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
40	WP(C)/5163/2020 B/O WITH	ABDUS SALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N AHMED MR. M ALI MR R A AHMED	SC, ELEM. EDU MR M AHMED MR. R ISLAM
41	WP(C)/720/2021	SHAHIDUR RAHMAN SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. R ISLAM	SC, ELEM. EDU MR. N AHMED (R-6) MR. M ALI (R-6) MR R A AHMED (R-6)

42	WP(C)/5627/2020 B/O	PULAK MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
43	WP(C)/5641/2020 B/O	KAMAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
44	WP(C)/1646/2021 B/O	BHASKAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
WITH				
45	WP(C)/1064/2017	DEEPAL DEY Versus THE STATE OF ASSAM and 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. R ALI MS. F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
WITH				
46	WP(C)/1562/2018	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
WITH				
47	WP(C)/1446/2019	KIRAN MUDOI Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
WITH				
48	WP(C)/3245/2019	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
WITH				
49	WP(C)/4114/2019	PANKAJ PHUKON Versus THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
WITH				
50	WP(C)/7872/2019	BEDABROT SAIKIA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
WITH				
51	WP(C)/7947/2019	SARASWATI SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM
WITH				
52	WP(C)/4514/2020	KAZI MUSTAQUE AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM SC, PERSONNEL DEPT.
53	WP(C)/1752/2021	ANJAN MILI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6)
WITH				
54	WP(C)/1656/2021	PRABITA KULI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
WITH				
55	WP(C)/1657/2021	JAYMATI CHARAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU

ORDERS

56	CRP/104/2019 CAVT. NO.0582/2019	PANKAJ KR. NATH Versus PAPARI DEVI	MR. M J BARUAH MS B MAJUMDER	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK FOR CAVEATOR
57	WP(C)/1350/2020 B/O	SABIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC
58	WP(C)/2495/2020 B/O	MONORAMA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM, SC, NCTE.
59	WP(C)/4165/2020 B/O	AMRIT NAYAN BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MS. K SINGHA	SC, HIGHER EDU SC, ASTU
60	WP(C)/611/2021 FIXED	GAURAV CHAUHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MR. P N GOSWAMI MR. K P PATHAK	SC, WPT AND BC SC, HEALTH SR. GA, ASSAM
WITH				
61	WP(C)/862/2021	PRIYADARSHINI KURMI AND 4 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, WPT AND BC SC, HEALTH
62	WP(C)/2386/2021 B/O	MD NAZRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. P C DEY (R-6)

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	AB/2075/2021 FIXED	DR. HARI CHANDRA MAHANTA Versus THE STATE OF ASSAM	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	PP, ASSAM
	WITH I.A.(CrI.)/367/2021 in AB/2075/2021	DR. HARI CHANDRA MAHANTA Versus THE STATE OF ASSAM	MR A ATREYA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
2	RSA/302/2018	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MS.S KANUNGOE(R-1 to 5) MR. K KALITA
	WITH I.A.(Civil)/3982/2018 in RSA/302/2018	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MR K KALITA MS.S KANUNGOE(R-1 to 5)
3	RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR Versus SMTI. SUBHADRA THAKURIA AND 18 ORS.	MR H K SARMA MR. T SARMA	
4	RSA/9/2021	NANI GOPAL DAS AND 3 ORS. Versus DHANANAJROY DAS AND 26 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
5	RSA/12/2021	NURAL AZAM SARKAR Versus SRI BHIKAM CHAND SETHIA and 10 ORS	MR. A BISWAS MR. A BISWAS MR. D KALITA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
6	RSA/78/2021 FIXED	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS.M KALITA MS. M KALITA MS P CHETIA	
	WITH I.A.(Civil)/1282/2021 in RSA/78/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS. M KALITA MS P CHETIA	

7	WITH RSA/62/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS.M KALITA MS P CHETIA	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN
ORDERS				
8	Review.Pet./4/2020	SHRI DHARNESWAR SAIKIA @ DHARMESWAR BORA @ DHARMESWAR BORA SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS MRS. JARZINA BEG AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA	MR. R J BORDOLOI MR. R ALI
9	WITH RSA/139/2008	DHARMESWAR SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS 1(i) SRI RAJA BEG and 5 ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI PP, ASSAM
10	I.A.(CrI.)/343/2021 IN BA 1153/2020(D/O), FIXED in Bail Appln./1153/2020	SANJOY KR. JHA Versus THE STATE OF ASSAM	MS. M MEDHI MS. S DEVI	PP, ASSAM
HEARING				
11	MACApp./227/2012 WITH LCR	PRANATI PHOOKAN and 2 ORS Versus ICICI LOMBARD INSURANCE COMPANY LTD and 2 ORS	MR.N DEKA MR.M CHETIA MR.D DEKA MR.R BHARALI	MR.R GOSWAMI MR.I ALAM
12	MACApp./381/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MEHER JAN and 4 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A R AGARWALA MS. K L R YANTHAN MD.K ALI(R-1) MS.R LAILA(R-1)
13	MACApp./309/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. A BORUA (R1) MR. T CHAKRABORTY (R2)
14	WITH I.A.(Civil)/1372/2018 in MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
14	MACApp./609/2018 WITH LCR	MINA SHILL and 2 ORS Versus JAMAL UDDIN MAZUMDER and 2 ORS	MR. S C KEYAL MR. M TALUKDAR MR. M TALUKDAR MR. S K GHOSH MR. S P CHOUDHURY MR D KALITA	MS. R D MOZUMDAR (R3) MR. SHEELADITYA MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)
15	MACApp./221/2020 WITH LCR	SAMINA KALITA Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3215/2021	RAKESH DEY @ BANTI Versus THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
2	Bail Appln./3219/2021	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
3	Bail Appln./3222/2021	SAFIUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI	PP, ASSAM
4	Bail Appln./3224/2021	JAHIRUL ALI Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED	PP, ASSAM
5	Bail Appln./3228/2021	ANKUR SARMA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
6	Bail Appln./3229/2021	ASHIF AHMED Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
7	Bail Appln./3230/2021	SILSRANG W SANGMA AND ANR Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
MOTION				
8	AB/3615/2021 FIXED	MITHUN (GURAJEWALA) Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM

9	AB/3771/2021	SUNMONI BORGHAIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
10	AB/3776/2021	BABY PANIKA CHOUDHURY AND 6 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
11	AB/3777/2021	JOHURUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR. U GOSWAMI	PP, ASSAM
12	AB/3779/2021	KABEL UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
13	AB/3782/2021	MOJAHAR SHEIKH Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
14	AB/3785/2021	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS. T. PAIT	PP, ASSAM
15	AB/3786/2021	NUR HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
16	AB/3788/2021	NAZRUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
ADMISSION				
17	Crl.Pet./851/2015 WITH LCR 1 FILE, B/O	ABUL FAZAL MD. DIDARUL AHMED MAZUMDER and 3 ORS Versus MRS. ARIFA SULTANA CHOUDHURY and ANR.	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR. K MIRA PP, ASSAM
18	Crl.Pet./1128/2019 B/O	M/S. GLOBAL CORROSION CONTROL Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. P BORA MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI PP, ASSAM
WITH				
19	Crl.Pet./1106/2019	M/S. GLOBAL CORROSION CONTROL Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S. TODI PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./1943/2021 FIXED	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
21	Bail Appln./2200/2021 FIXED	AZAHAR ALI @ AZAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
22	Bail Appln./2273/2021 FIXED	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
23	Bail Appln./2413/2021 FIXED	UTJAL BEZBARUAH @ UJJAL Versus THE STATE OF ASSAM	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	PP, ASSAM
24	Bail Appln./2867/2021 FIXED	AKASH YADAV @ RAJIB GOWALA YADAV Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
25	Bail Appln./2883/2021 FIXED	RAKU TACHENG Versus THE STATE OF ASSAM	MR. A K SAHU MR. S SAHU	PP, ASSAM

26	Bail Appln./2932/2021 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
27	Bail Appln./3046/2021 FIXED	RAMESH KALITA Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
28	Bail Appln./3094/2021 FIXED	KISHAN LAL KHATRI Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P DAS MR P PRAWAR	PP, ASSAM
29	Bail Appln./3138/2021 B/O	ISLAM GONI @ ICHAM GONI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD A WADUD	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/3651/2020 FIXED	RUPAM KUNCH AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR S RAHMAN	PP, ASSAM
31	AB/965/2021 FIXED	HABIJA BEGUM Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
32	AB/1613/2021 FIXED	HEMEN PATHAK Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
33	AB/1673/2021 FIXED	ANSHUMAN BHARDWAZ AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
34	AB/2205/2021 FIXED	MANIRUJ ZAMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
35	AB/2723/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T K MISRA MR. D BORA	PP, ASSAM
36	AB/2772/2021 FIXED	KAMAL CHETRY AND ANR. Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S CHOUDHURY MS. S PHUKAN	PP, ASSAM
37	AB/2782/2021 FIXED	BABLU ALI Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
38	AB/2813/2021 FIXED	MD JAHAN UDDIN BEPARI @ JAHAN ALI MUNSHI AND 7 ORS. Versus THE STATE OF ASSAM	MR. P KATAKI MR D CHAKRABORTY	PP, ASSAM
39	AB/3228/2021 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
40	AB/3254/2021 FIXED	MD. BILAT ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
41	AB/3265/2021 FIXED	TARAK NATH SAHA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
42	AB/3327/2021 FIXED	UMA DEVI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
43	AB/3365/2021 FIXED	SAIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
44	AB/3408/2021 FIXED	KANKAN KALITA AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
45	AB/3450/2021 FIXED	TANAY KASHYAP Versus THE STATE OF ASSAM	MS G DAS	PP, ASSAM

46	AB/3586/2021 FIXED	ABUL KASHEM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
<u>ORDERS</u>				
47	CrI.A./283/2019 WITH OFFICE NOTE, LCR 1 FILE	SRI BIPIN BASUMATARY Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR. M SAIKIA MR. M A CHOUDHURY MR. N ISLAM MR. P P SUT	PP, ASSAM
48	CrI.A./358/2019	MAYAN ALI Versus THE STATE OF ASSAM AND ANR	MR. U C RABHA MR. S C BISWAS MR. P K DAS MR. S M SARMA MR. M M DEKA MR. F A HASSAN MR K K GHOSH	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
	WITH I.A.(CrI.)/464/2021 WITH LCR (SIX FILES)' BEFORE H. AJIT BORTHAKUR J , FIXED ON 15.11.2021 BUT RECD RECORD TODY AFTRNON in CrI.A./358/2019	MAYAN ALI Versus THE STATE OF ASSAM AND ANOTHER	MR. U C RABHA MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
49	CrI.A./114/2020 WITH OFFICE NOTE, LCR 5 FILES	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/251/2020 in CrI.A./114/2020	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	PP, ASSAM
50	CrI.Pet./190/2020 B/O	KAILASH BAISHYA Versus BEDANTA DUTTA AND ANR.	MS. J HAZARIKA MR. M CHOUDHURY	PP, ASSAM
51	CrI.L.P./15/2021 in CrI.A./2985/2021	JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	MS. P CHAKRABORTY (R-2) MS. A DAS (R-2) MS. K KHAN (R-2) PP, ASSAM
	WITH CrI.A./2985/2021 (Filing Number)	JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	PP, ASSAM
52	CrI.A./73/2021 WITH OFFICE NOTE, LCR 5 FILES	TINKU ALI Versus THE STATE OF ASSAM AND ANR.	MR. A D CHOUDHURY	PP, ASSAM
53	CrI.A./101/2021 WITH OFFICE NOTE, LCR 4 FILES	GOBINDA BORA @ SRI GOBINDA KR. BORA Versus THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
<u>HEARING</u>				
54	CrI.A./160/2011 WITH LCR 29 FILES(KEPT IN SECTION), FIXED	BIMAL CHANDRA CHANDA Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.S BHUYAN MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
55	MFA/68/2015 CAVT. NO. 1221/2015 WITH LCR	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.A GOYAL FOR CAVEATOR
56	CrI.Pet./1089/2018 B/O	BRAJENDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA MR P CHOUDHURY MS B GOSWAMI	MR. R K MALAKAR (R2) MS. S R DEVI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2973/2021 FIXED	AKIV @ AKIV KHA Versus THE UNION OF INDIA	MR. P K SARMA MS. B BHUYAN MS R SAHIN MS. B MAHANTA	SC, NCB
	WITH			
2	Bail Appln./1750/2021	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
3	Bail Appln./3214/2021	JAHID ALI @ PARDESHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./3218/2021	TOMIJUL ALI @ TANIZUL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
5	Bail Appln./3220/2021	GULSHAN AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR	PP, ASSAM
6	Bail Appln./3221/2021	MUSHARAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR M MONDAL	PP, ASSAM
7	Bail Appln./3223/2021	BINOD SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
8	Bail Appln./3225/2021	JAMAL ALI @ JAMALA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM

9	Bail Appln./3226/2021	SANKAR SUTRADHAR AND ANR. Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
10	Bail Appln./3227/2021	FARUK AHMED ANSARY Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED	PP, ASSAM
MOTION				
11	AB/3772/2021	VIVEK JAIN @ SARAWAGI Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
12	AB/3773/2021	MD. FAKRUL ISLAM Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
13	AB/3778/2021	TAMIR ALI Versus THE STATE OF ASSAM	MR N ISLAM MS TH A DEVI	PP, ASSAM
14	AB/3783/2021	GULZAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
ADMISSION				
15	CrI.Pet./475/2020 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MS. T A AHMED	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./1363/2021 SCANNED COPY OF CASE RECORDS, FIXED	GAUTAM SINGH @ KSH GAUTAM SINGH Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR N J DAS	SC, NCB
17	Bail Appln./1900/2021 FIXED	MD. HABIBUL HAQUE @ HABIBAR HOQUE Versus THE STATE OF ASSAM	MR. A AWAL MR. D BORA	PP, ASSAM
18	Bail Appln./1964/2021 SCANNED COPY OF CASE DIARY, FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
19	Bail Appln./2389/2021 SCANNED COPY OF CASE DIARY, FIXED	ABDUL SABUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
20	Bail Appln./2594/2021 SCANNED COPY OF CASE RECORD, FIXED	AKKAS ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS S BEGUM	PP, ASSAM
21	Bail Appln./2940/2021 FIXED	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. J SINGH MR H AGARWAL	PP, ASSAM
WITH				
22	Bail Appln./2695/2021	MOHD. ATAUR RAHMAN @ ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
WITH				
23	Bail Appln./2769/2021	TRIDIB SARMA Versus STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
WITH				
24	Bail Appln./2774/2021	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
WITH				
25	Bail Appln./2777/2021	DULUMONI DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
WITH				
26	Bail Appln./2787/2021	FARHA ALOM Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

27	WITH Bail Appln./2788/2021	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
28	WITH Bail Appln./2789/2021	KANGKAN SARMA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
29	WITH Bail Appln./2882/2021	SASANKA SAIKIA Versus THE STATE OF ASSAM	MR. P DEKA MR R HOQUE MR A DAS	PP, ASSAM
30	WITH Bail Appln./3021/2021	BABILON KAKATI Versus THE STATE OF ASSAM	MR. S K JAIN MR R K PAHARIA	PP, ASSAM
31	Bail Appln./2981/2021 FIXED	MUSSTT RINA BEGUM @ RINA BEGAM Versus THE UNION OF INDIA	MR. Y S MANNAN MS. S SAIKIA	SC, NCB
32	Bail Appln./3027/2021 FIXED	AMSAR ALI @ MD. AMSAR ALI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. J A AHMED MR. K M HASSAN	PP, ASSAM
33	Bail Appln./3152/2021 FIXED	BISWAJIT DEKA Versus THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/247/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
35	AB/700/2021 FIXED	PRADIP TERANG Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM SC, EXCISE DEPTT.
36	WITH AB/540/2021	RAJIB KONWAR Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM SC, EXCISE DEPTT.
37	AB/895/2021 FIXED	MAKIBUL HASAN @ MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
38	AB/1390/2021 FIXED	DIGANTA DEKA Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
39	AB/1417/2021 FIXED	SRI JAN BARUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
40	AB/1834/2021 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI	PP, ASSAM
41	AB/2214/2021 FIXED	ABU BOKKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
42	WITH AB/3051/2021	ALABAHASH ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
43	AB/2420/2021 FIXED	JALAL UDDIN Versus THE STATE OF ASSAM	J U AHMED MR S R NAWAZ	PP, ASSAM
44	AB/2573/2021 FIXED	KHAYMAN BIBI @ MAIMAL BIBI AND ANR Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
45	AB/2612/2021 FIXED	AZAD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM

46	AB/2675/2021 FIXED	ABDUL RAJJAK Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	
47	AB/2780/2021 FIXED	JAGAT DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
48	AB/2829/2021 FIXED	JULHAS KHAN AND ANR. Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
49	AB/2898/2021 FIXED	MALLIKA TAMULY @ MALLIKA BORAH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
50	AB/2913/2021 FIXED	NELAMATI BORO @ RITA BORO Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
51	AB/2952/2021 FIXED	MUJAKKIR HUSAIN LASKAR Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
52	AB/3048/2021 FIXED	KHALEK ALI @ ABDUL KHALEK AND 3 ORS Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
53	AB/3073/2021 FIXED	ALTAB HUSSAIN @ ALTAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
54	AB/3113/2021 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. P BORA MR Z ALAM MS. S NAZNEEN	PP, ASSAM
55	AB/3122/2021 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
56	AB/3173/2021 FIXED	KUSHAL KUMAR SARMA Versus THE STATE OF ASSAM	MR. N K KALITA MR. T K MISRA MR. R D BHUYAN MS E B GOGOI MS. K BAYAN MR D DEKA	PP, ASSAM
57	AB/3186/2021 FIXED	AKAN KUMAR Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
58	AB/3225/2021 FIXED	MD. KASUM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
59	AB/3451/2021 FIXED	FULMATI BASSUMATARY AND ANR. Versus THE STATE OF ASSAM	MR M BEZBARUAH MR S KHOUND	PP, ASSAM
60	AB/3508/2021 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. PRAN BORA	PP, ASSAM
61	AB/3520/2021 FIXED	AMJED ALI AND ANR Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
62	AB/3530/2021 FIXED	CHAN MIYA @ CHAND MAMUD AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN U U KHAN	PP, ASSAM
63	AB/3562/2021 FIXED	NOBEJUDDIN SEIKH AND 3 ORS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
<u>ORDERS</u>				
64	CrI.A./138/2010 WITH OFFICE NOTE, LCR 5 FILES	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	

65	CrI.A./268/2019 WITH OFFICE NOTE	M/S ANAND ROADWAYS CORPORATION Versus SRI SUNIL JAIN(CHHABRA) and ANR	MR R GAUR MR J C GAUR MS. M GAUR	MR T KALITA MR. B DEKA MR. A KAKATI
66	I.A.(CrI.)/255/2020 WITH LCR, AB 774/2020(D/O) in AB/774/2020	MALAYA GHOSH Versus BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH(PETITIONER IN PERSON)	MR. S C BISWAS (R1) MR Z KAMAR MR. P KATAKI MR. P S BISWAS (R1) PP, ASSAM (R2)
67	I.A.(CrI.)/267/2020 WITH OFFICE NOTE, FIXED in CrI.A./118/2020	BADSHAH ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./118/2020	BADSHAH ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
68	MFA/71/2015 WITH LCR	UNION OF INDIA and ANR, Versus M/S CEMENT MANUFACTURING CO. LTD.	MSB DEVI MR.B SARMAH Rly. Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH-I AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HONOURABLE THE CHIEF JUSTICE
AND HIS LORDSHIP , IF TIME PERMITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CrI.Pet./659/2021	HEMANTA DUTTA Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	PP, ASSAM
ADMISSION				
2	WP(C)/7898/2018 PART HEARD	PANKAJ KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	GA, ASSAM MR. R. DHAR (SC, PWD) SC, PWD
3	WP(C)/6593/2018 B/O, WITH WP(C)/5948/2015 (D/O)	DILIP LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR DEBA SARMAH MR D SAIKIA	SC, CO OP SC, N C HILLS SC, FINANCE DEPTT.
4	WP(C)/3914/2018	DIPU LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR. D SARMAH MS S BARUAH MR D SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE SC, N C HILLS
5	WP(C)/8498/2019	BADI CHETRY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BORAH MR. R DOWARAH	SC, AG SC, PWD SC, K A A C SC, FINANCE
6	WP(C)/826/2020 B/O	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD

7	WP(C)/1417/2020	ROFIQUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, PWD SC, FINANCE
8	WP(C)/1853/2020 B/O	PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
9	WP(C)/2774/2020	ANUPAMA BUJOR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
10	WP(C)/3555/2020 FIXED	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
11	WP(C)/4314/2020	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
12	WP(C)/4590/2020	BIRKHANG BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, BTC SC, IRRIGATION
13	WP(C)/4753/2020	HEMANTA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E
14	WP(C)/4940/2020	SAITYANAYA DOLEY Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S J SARMAH MS. P K DEVI	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
15	WP(C)/5385/2020	FORHAD HOSSAIN AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
16	WP(C)/5670/2020 FIXED	SUNESWAR DEHINGIA AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE
17	WP(C)/2859/2021	JAYANTA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR R SINGHA	MR A DASGUPTA (SC, RAILWAYS) MR. B K DAS (SC, RAILWAYS)
18	WP(C)/3338/2021 FIXED	MIHINDRA NARAYAN KONWAR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM
19	WP(C)/3591/2021 FIXED	JIBAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, CO OP MD. A HASSAN (SC, A.G (R-4))
20	WP(C)/3648/2021	BINOD DAS Versus THE STATE OF ASSAM AND 4 ORS	MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI	GA, ASSAM MR. S BORA (R-5) MS J RAJKUMARI (R-5)
21	WP(C)/4232/2021 FIXED	SUBHOBROTO MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS	MR G J SHARMA MR S NATH	GA, ASSAM
22	WP(C)/4245/2021 FIXED	KARUNA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
23	WP(C)/4287/2021 FIXED	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN	GA, ASSAM
24	WP(C)/4293/2021 FIXED	AMALENDU BHUSAN ROY Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR SISHIR DUTTA MR S DUTTA SC, A G V B MR. SIDHANT DUTTA

25	WP(C)/4302/2021 FIXED	SMTI AHILA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG, R4) SC, SERICULTURE SC, FINANCE
26	WP(C)/4305/2021 FIXED	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
27	WP(C)/4316/2021 FIXED	DWIJEN THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	SC, AG MR. S K MEDHI (SC, AG, R3) SC, INDUSTRIES AND COMMERCE SC, TREASURY SC, FINANCE
28	WP(C)/4318/2021 FIXED	BINA CHETIA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, INDUSTRIES AND COMMERCE SC, FINANCE
29	WP(C)/4344/2021 FIXED	MANASH PRATIM BHAGABATI AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/4762/2021 FIXED	RAKESH MEDHI Versus THE STATE OF ASSAM AND 8 ORS.	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	SC, HEALTH
31	WP(C)/5174/2021 B/O	LAKSHESWAR PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM
ORDERS				
32	I.A.(Civil)/3621/2019 in WP(C)/6770/2019 WITH WP(C)/6770/2019	KADIRUZZAMAN ZINNAH Versus THE STATE OF ASSAM AND 2 ORS. KADIRUZZAMAN ZINNAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. K P PATHAK	SC, FOREST SC, FOREST
33	WP(C)/6276/2019 FIXED	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM SC, AG SC, GHC SC, FINANCE
34	WP(C)/6624/2019	TUTU BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR DEBA SARMAH	SC. AGRICULTURE
35	I.A.(Civil)/1441/2021 FIXED in WP(C)/5309/2020 WITH WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS. PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR. M P SARMA MR. A BORO MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM GA, ASSAM
36	I.A.(Civil)/1832/2021 in WP(C)/8027/2018	JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	SC, EXCISE DEPTT.

WITH
WP(C)/8027/2018

SHRI JYOTIPRAN KUMAR AND ANR.
Versus
THE STATE OF ASSAM AND 21 ORS.

MR. M K CHOUDHURY
MR. A BARKATAKI

MR. K N CHOUDHURY (R6,
R8, R21-R23)
MR. P N GOSWAMI
MR. N J KHATANIAR
MR. P P MEDHI (R6, R8,
R21-R23)
MR. D J DAS
MR. D J DAS
SC, EXCISE DEPTT.

WITH
37 WP(C)/5481/2013

JYOTIPRAN KUMAR and 2 ORS.
Versus
THE STATE OF ASSAM AND 34 ORS

MR.M K CHOUDHURY
MR.N BARUAH

GA, ASSAM
MR.D BORA
MS.S SEAL
MR.H SARMA(R-3to6,8&9,
11&12,16to18,
22to27,29to32)
MR.I CHOUDHURY(R-
3to6,8&9, 11&12,16to18,
22to27,29to32)
MR. G PHUKAN(R-
3to6,8&9, 11&12,16to18,
22to27,29to32)
MS.E SHARMA
SC, EXCISE DEPTT.

38 WP(C)/3147/2021
FIXED

RAJESH KUMAR (GO-2118A)
Versus
THE UNION OF INDIA AND 2 ORS

MRS. R BORAH
MR. D BORAH

MRS. R DEVI
ASSTT.S.G.I.

39 WP(C)/4356/2021
FIXED

RADHA RANI NATH @ RADHA PAUL AND
7 ORS.
Versus
THE UNION OF INDIA AND 7 ORS.

MR. R MAJUMDAR
MR. M K NATH

GA, ASSAM
ASSTT.S.G.I.

STAY MATTERS

40 WP(C)/6501/2018
FIXED

BINIT KALITA
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S K TALUKDAR
MR. A B T HAQUE
MR. P KAKATI

GA, ASSAM
MR. B GOGOI (R- 3 & 4)
MR P NAYAK (R- 3 & 4)

41 Crl.Pet./117/2019

WASEEM AHMED @ WASEEM AHMED
KHAN AND 3 ORS.
Versus
SHAHEEDA KHATOON @ SHAHEEDA
KHATUN AND ANR. (F)

MR D RABHA
MR P DAS
MR. A K SINGH
MS P MISHRA
MR. V UPADHYAY

MR. A MOBARAQUE (R1)
PP, ASSAM

42 Crl.Pet./285/2019

NUPUR CHANDRA BHUYAN AND 2 ORS.
Versus
PRANITA KALITA

MR. K N CHOUDHURY
MR M BEZBARUAH
MR. A LAL

MR. S B RAHMAN
MR A W AMAN

43 Crl.Pet./516/2019

AYUB ALI AND 3 ORS.
Versus
THE STATE OF ASSAM AND ANR.

MR. S BORTHAKUR
MR. D GOGOI
MR. J ABBAS

PP, ASSAM

44 Crl.Pet./1285/2019
WITH PHOTOCOPY OF LCR AND
CASE DIARY

DIPANKAR SAHA
Versus
THE STATE OF ASSAM AND ANR.

MS. M DEV
MS. N DEB
MS. P DEB

PP, ASSAM

45 Crl.Pet./219/2021

OSMAN GONI
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
MR. N UDDIN
MR. M ISLAM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021

8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./67/2015 WITH LCR 2 FILES	JYOTISH NATH Versus SMT. PRIYANKA DOLEY NATH	MR.S DAS MR.A DAS MR. S CHETIA MR. A GOYAL MR.D SARMA MR. A CHOUDHURY MS. R OJAH MS.K DAS D DEKA MR.S I ALI	MR.S KALITA MS.T SOM MR.H DAS MS.R BORGOHAIN
2	Crl.Rev.P./110/2019 WITH LCR 3 FILES	ANUP KUMAR NATH Versus THE STATE OF ASSAM AND ANR.	MR. N SHARMA	MR R K DUTTA MR. N BORUAH PP, ASSAM
3	Crl.Rev.P./154/2019	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
4	Crl.Rev.P./239/2019	SRIKANTA ROY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR MINTU SAIKIA MR. S CHOWDHURY MR M SARMA MR G C HAZARIKA MR. L Deka MR A K PANDIT MR N P BARUAH	DR. N DEKA MR M AHMED PP, ASSAM
5	WITH Crl.Pet./124/2020	ANIRUDHA ROY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHOWDHURY MR. V A CHOWDHURY MR E SHITIRI	DR. N DEKA MR M AHMED PP, ASSAM
6	Crl.Rev.P./376/2019 WITH LCR 1 FILE	RABIN DEKA Versus SMTI MALAYA DAS	K U AHMED MR. M HOSSAIN	MR. U B SARMA MR. R PATOWARY

7	Crl.Rev.P./416/2019 WITH LCR 4 FILES , B/O	LOHIT RABHA Versus THE STATE OF ASSAM AND ANR.	MR. N UPADHAYAY MR. A B T HAQUE	MD A K AHMED (R-2) MS S BARUAH (R-2) PP, ASSAM
8	Crl.Rev.P./15/2020 WITH LCR 1 FILE	NAYANJYOTI TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S BARMAN	MR A K AZAD PP, ASSAM
9	Crl.Rev.P./16/2021	GANESH BARO Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-2) PP, ASSAM
10	MACApp./283/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus BHARATI RAY AND 5 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1904/2021 in MACApp./283/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus BHARATI RAY AND 5 ORS.	MR. A DUTTA MRS. P M DUTTA	
ORDERS				
11	MACApp./261/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD., Versus SMTI GEETA KAUR and 3 ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.B SHARMA MR.U SAIKIA MR.R K NATH
12	MACApp./82/2011	NEW INDIA ASURANCE CO. LTD. Versus MD. RAFIQUE UDDIN and ANR	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
13	MACApp./209/2011 WITH LCR	LATA AGARWAL AND 2 ORS Versus BIKASH KUMAR JAIN AND ORS	MR.K AGARWAL MR.M DEY	MR.S K JAIN MR.D K DAS MR.B K JAIN MR.R GOSWAMI
	WITH			
14	MACApp./205/2011	NEW INDIA ASSURANCE COMPANY LTD. Versus LATA AGARWALA AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.K AGARWAL MR.S K JAIN MR.B K JAIN MS.P C B NAIR MR.M DEY
15	MACApp./55/2013	MD MUKSHED ALI @ SARKAR Versus SUNIL KR SHAH and 2 ORS	MS. N N AHMED MR.R ALI	MR.K K DEY MRV K BAROOAH
16	MC/1343/2014 IN MAC.APP. SL.NO. 228331	RABIN SARMA @ RABINDRA NATH SARMA Versus SUBHAS DAS and 2 ORS.	MR.J SARMA MRS B DAS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
17	Crl.Rev.P./241/2017	MUKSIDUL ISLAM Versus TASLIMA BEGUM	MR.Z HUSSAIN MRSB B AHMED	
18	Crl.Rev.P./243/2018	BICHITRA DUTTA Versus BIBHA DUTTA	MR. S BHATTACHARJEE MR. H A SARKAR	
19	I.A.(Civil)/1027/2018 B/O in MACApp./194/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MRS JOYFUL NESSA and 5 ORS	MR. S DUTTA MS. N MODI MR. N KALITA MR. C SHARMA MR. SIDHANT DUTTA	MR. N ISLAM (R5) MR. A MANNAF (R1-R4) MR R B ISLAM (R5) MR R B ISLAM (R5) MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MR. M A AHMED (R5)
	WITH MACApp./194/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MRS JOYFUL NESSA and 5 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. A MANNAF (R1-R4) MR. N ISLAM (R5) MR R B ISLAM (R5) MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MR. M A AHMED (R5)

	WITH I.A.(Civil)/1028/2018 in MACApp./194/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MRS JOYFUL NESSA and 5 ORS	MR. S DUTTA MR. C SHARMA MR. C SHARMA MR. N KALITA MR. SIDHANT DUTTA	
20	I.A.(Civil)/1635/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R2)
	WITH MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1637/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	I.A.(Civil)/1925/2018 in MACApp./491/2018	ORIENTAL INSURANCE COMPANY LTD. Versus MD. LAL BABA ALI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./491/2018	ORIENTAL INSURANCE COMPANY LTD. Versus MD. LAL BABA ALI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C BISWAS (R1-R3) MS A DAS (R1-R3) MR R KARIM (R1-R3)
	WITH I.A.(Civil)/1926/2018 in MACApp./491/2018	ORIENTAL INSURANCE COMPANY LTD. Versus MD. LAL BABA ALI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	I.A.(Civil)/73/2019 in MACApp./15960/2018	NEW INDIA ASSURANCE COMPANY LTD Versus DIBAKAR SHIL AND ANR	MS. N MODI MR SISHIR DUTTA MR. S DUTTA MR. C SHARMA	
	WITH MACApp./15960/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus DIBAKAR SHIL AND ANR		
23	I.A.(Civil)/271/2019 FIXED in MACApp./17664/2018	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.	MR. A DUTTA MRS. P M DUTTA	MR R CHAKRAVORTY (R1) MR. M CHALIHA (R1)
	WITH MACApp./17664/2018 (Filing Number)	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.		
24	I.A.(CrI.)/481/2019 in CrI.Rev.P./5191/2019	ARBIN SULTANA Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed MR. S H ZAMAN MR. K R ISLAM	PP, ASSAM
	WITH CrI.Rev.P./5191/2019 (Filing Number)	ARBIN SULTANA Versus THE STATE OF ASSAM AND ANR. (F)		
25	I.A.(Civil)/589/2019 in MACApp./11783/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI LILIMAI MADUR AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./11783/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI LILIMAI MADUR AND ANR		
26	I.A.(Civil)/642/2019 in MACApp./248/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI SHIVA NATH DAHUTIA AND 2 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. U J SAIKIA MR. A GOHAIN MR. S ISLAM MR A HAWARI

	WITH MACApp./248/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI SHIVA NATH DAHUTIA AND 2 ORS		
27	I.A.(Civil)/773/2019 in MACApp./1824/2019	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
	WITH MACApp./1824/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS		
28	I.A.(Civil)/827/2019 in MACApp./2310/2019	SMT. ANJU DAS AND 3 ORS. Versus SRI BHADRA SINGH AND 2 ORS	MR. K K DUTTA	MR S S SHARMA (R3) MR. B J MUKHERJEE (R3)
	WITH MACApp./2310/2019 (Filing Number)	SMT ANJU DAS AND 3 ORS Versus SRI BHADRA SINGH AND 2 ORS		
29	I.A.(Civil)/1628/2019 in MACApp./3788/2019	SRI BIREN HAZARIKA Versus SRI RAJU DOIMARI AND 2 ORS.	MR. R BARUAH	MRS. B ACHARYA
	WITH MACApp./3788/2019 (Filing Number)	SRI BIREN HAZARIKA Versus SRI RAJU DOIMARI AND 2 ORS		
30	I.A.(Civil)/1771/2019 in MACApp./3957/2019	SOKINA KHATUN AND 7 ORS. Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. A J SAIKIA MR. L R MAZUMDER MR H ROHMAN
	WITH MACApp./3957/2019 (Filing Number)	SOKINA KHATUN AND 7 ORS Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS		
31	I.A.(Civil)/2063/2019 in MACApp./4954/2019	MRS. NASIRA AHMED AND 3 ORS. Versus MD. HABIB ALI AND 2 ORS.	MR D MONDAL MR. P SARMA	
	WITH MACApp./4954/2019 (Filing Number)	MRS. NASIRA AHMED AND 3 ORS Versus MD. HABIB ALI AND 2 ORS		
32	I.A.(Civil)/2300/2019 in MACApp./9700/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. HAWARUN NESSA AND 2 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR MS. S BIN MR. A SHAKIL
	WITH MACApp./9700/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT HAWARUN NESSA AND 2 ORS		
33	I.A.(Civil)/2707/2019 in MACApp./5337/2019	NATIONAL INSURANCE CO. LTD. Versus SMTI. DHANMAYA RAI AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
	WITH MACApp./5337/2019 (Filing Number)	NATIONAL INSURANCE CO AND LTD. Versus SMTI DHANMAYA RAI AND 5 ORS		
34	I.A.(Civil)/3191/2019 in MACApp./10233/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA MR. P KALITA MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
	WITH MACApp./10233/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS		

35	I.A.(CrI.)/401/2020 in CrI.Rev.P./3661/2020	SUNIL KUMAR SETHIA AND 3 ORS. Versus DEVENDRA KUMAR SETHIA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR D K DAS MR. R K AGARWALA MR C KUMAR PP, ASSAM (R2)
	WITH CrI.Rev.P./3661/2020 (Filing Number)	SUNIL KUMAR SETHIA AND 3 ORS. Versus DEVENDRA KUMAR SETHIA AND ANR. (D)		
36	I.A.(Civil)/1635/2020 in MACApp./1459/2020	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus HITESH DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR M H AHMED MR. N ALAM MR. S ISLAM
	WITH MACApp./1459/2020 (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SRI HITESH DAS AND 5 ORS		
	WITH I.A.(Civil)/7395/2020 (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SRI HITESH DAS AND 5 ORS		
37	CrI.Rev.P./132/2021 WITH LCR 4 FILES	LOUIS BORGOPYARY Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
38	I.A.(CrI.)/205/2021 in CrI.Rev.P./2452/2021	SMT. MONIKAMOYEE DAS @ MONIKA DAS Versus RAJDEEP KARMAKAR	MRS M D CHOWDHURY MS. R K SAINI	MR H DAS R BORUAH
	WITH CrI.Rev.P./2452/2021 (Filing Number)	MONIKAMOYEE DAS @ MONIKA DAS Versus RAJDEEP KARMAKAR (F)	MRS M D CHOWDHURY	
39	CrI.Rev.P./206/2021	SK. NEKBUL BIBI @ KUKILA BIBI AND 2 ORS. Versus SK. ANOR UDDIN AND 14 ORS.	MR. A M BARBHUIYA MS A BEGUM	MR. A H ALAMGIR
40	I.A.(Civil)/1911/2021 in MACApp./9258/2020	ROKIA BIBI AND 4 ORS. Versus MD. SUNAM ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
	WITH MACApp./9258/2020 (Filing Number)	ROKIA BIBI AND 4 ORS. Versus SUNAM ALI AND 2 ORS. A	MR. S K GOSWAMI	
		HEARING		
41	MACApp./91/2011 WITH LCR, FIXED	PURANANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
42	MACApp./278/2014 WITH LCR, FIXED	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)

43 MACApp./906/2018
WITH LCR, FIXED

M/S UNITED INDIA INSURANCE COMPANY
LIMITED

Versus
SMT SUMI BODO and 5 ORS

MR. K K DEY
MS. A DEVI
MR. V K BAROOAH
MR. S BAISHYA

MS J H CHOUDHURY (R6)
MR. A MANNAF (R1 TO R4),
MR. M R Z CHOUDHURY
(R6)
MR. M R Z CHOUDHURY
(R6)
MD. A S ALI (R1 TO R4)
MR B KALITA (R6)
MR B KALITA (R6)
MR. B C THAKURIA (R1 TO
R4)
MD. H BHUYAN (R6)
MD. H BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5948/2017 FIXED	SAMPA KUNDUDUTTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MRG DEKA, SC, HEALTH MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA MR.F A HASSAN MR.R DEY
	WITH I.A.(Civil)/3791/2017 in WP(C)/5948/2017	RABINDRA DUTTA Versus SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH
2	WP(C)/8109/2017 FIXED	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS MR. S KHOUND MR B KOCH
	WITH I.A.(Civil)/1534/2018 in WP(C)/8109/2017	THE STATE OF ASSAM Versus M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITEE LTD. AND 2 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU
3	WP(C)/1354/2017	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 5 ORS.	MRG JALAN	GA, ASSAM
	WITH WP(C)/6634/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 4 ORS.	MRG JALAN MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM

5	WITH WP(C)/7809/2017	M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED Versus THE STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/1714/2020 in WP(C)/7809/2017	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED	MR D J MEDHI MR S KHOUND	MR. P K ROYCHOUDHURY MR. N G KUNDU
6	WITH WP(C)/2811/2018	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
7	WITH WP(C)/3169/2020 CAVT. NO. 0419/2020	JUBRAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR S KHOUND MR. A K AZAD	MR. K N CHOUDHURY, SR. ADV (PRIVATE RESP.) SC, AFDC FOR CAVEATOR MS. K. CHOUDHURY
8	WITH WP(C)/5514/2020 CAVT. NO. 07742/020,	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. S KHOUND FOR CAVEATOR
9	WITH WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	GA, ASSAM MR. D NATH (ADDL. SR. GOVT. ADVOCATE, R-6,7)
	WITH I.A.(Civil)/1624/2021 in WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA	GA, ASSAM
10	WITH WP(C)/3248/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. M DUTTA MR S KHOUND MR J MAHANTA	GA, ASSAM MR. M DUTTA (r-4) MR J MAHANTA
11	WITH WP(C)/5204/2021 CAVT. NO. 06282/021,	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. M DUTTA FOR CAVEATOR
12	WP(C)/921/2018	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM
13	WP(C)/1052/2018	FAKAR UDDIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM AND 38 ORS.	MR B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. R A CHOUDHURY (R-5 TO 39)
14	WP(C)/5988/2018	JAGADISH BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR J I BARBHUIYA MR H I CHOUDHURY MR. M RAHMAN MR. L MOHAN MR. R ALI	GA, ASSAM MR. N J DUTTA SC, AEGCL
15	WP(C)/1481/2019 FIXED	BIPIN DAS Versus THE STATE OF ASSAM AND 6 ORS.	MS. M DEORI MR. P SAIKIA	GA, ASSAM SC, NHAI MR A N AHMED (R-7) SC, REVENUE
16	WP(C)/1650/2019	MANOJ KR. SAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P TALUKDAR MRS. R CHETRI MS. R BEGUM MS HIMADREE GOGOI	SC, WATER RESOURCE

17	WP(C)/7398/2019	DEVAJIT DUTTA @ DEBAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNDR GA, ASSAM SC, A S E C
18	WP(C)/431/2020 FIXED	JIRAN RABHA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, NF RLY SC. REVENUE
19	WP(C)/2530/2020 FIXED	KHANINDRA NARAYAN GHOSH Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	GA, ASSAM MR. N. UPADHYAYA, SC, IRRIGATION MR. B. CHOUDHURY, SC, P.W.D SC, SSA
20	WP(C)/2585/2020	SANJEEB KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (SC, GMDA R-3) MR. B SHARMA MR. B SHARMA MR. D NATH MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
	WITH			
21	WP(C)/2586/2020	NITUL KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE ,SC, GMDA (R-3) MR. B SHARMA MR. B SHARMA MR. B SHARMA MR. D NATH MR. H DAS MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
22	WP(C)/2825/2020 FIXED	SIBANI CHANDA Versus THE STATE BANK OF INDIA AND 2 ORS	MR. I H LASKAR MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. S Ali MR K DAS
	WITH			
23	WP(C)/7556/2018	MOUSUMI CHANDA (DASGUPTA) Versus STATE BANK OF INDIA AND 5 ORS.	MR. A DHAR MR G R DEV MD F FARIDI	MR. S Ali (R4) MR. I H LASKAR MR. P K DEKA MR K DAS (R4) MD. S ALOM MR. M S ALAM
	WITH			
	I.A.(Civil)/1812/2021 in WP(C)/7556/2018	SMTI MOUSUMI CHANDA (DASGUPTA) Versus STATE BANK OF INDIA AND 5 ORS.	MR. A DHAR	MR. P K DEKA
24	WP(C)/4960/2020	ANGSHUMAN NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
25	WP(C)/5019/2020	MANIK KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
26	WP(C)/5607/2020	SALEHA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM SC, FINANCE SC, FOREST
27	WP(C)/1185/2021	DILIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N PATHAK MR. K K PARASAR MR. M P SARMA	GA, ASSAM MR. N J KHATANIAR MR. N GOSWAMI (SC, EXCISE DEPARTMENT) MR. M K DAS SC, EXCISE DEPTT.
28	WP(C)/1487/2021 FIXED	BIJON KUMAR DAS AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. N HOQUE MR H R CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.

29	WP(C)/2072/2021	MD. TOUSIF HUSSAIN REZA Versus THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN	GA, ASSAM
30	WP(C)/2833/2021 FIXED	RUSTAM TAMANG Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, FOREST
31	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, FOREST SC, REVENUE
32	WP(C)/3432/2021	ABDUS SATTAR Versus THE STATE OF ASSAM AND 15 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR M J QUADIR (R- 9 TO 16) MR. A M KHAN (r-10,14) MR A HAQUE (r-10,14) MR. A A MONDAL (R- 9 TO 16) MR S HUSSAIN (R- 9 TO 16)
33	WP(C)/3493/2021	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
34	WP(C)/3666/2021 FIXED	PABAN JYOTI NEOG Versus THE STATE OF ASSAM AND 5 ORS.	MS. S BHUYAN	SC, PWD
35	WP(C)/4468/2021 FIXED	GAFUR ALI Versus THE STATE BANK OF INDIA AND 6 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	GA, ASSAM MR. A K SAHEWALLA (R-1 TO 5) MR. W SHARMA (R-1 TO 5) MR P GOGOI (R-1 TO 5)
BAIL HEARING (BA)				
36	Bail Appln./3067/2021 FIXED	MD. FOYZUL HOQUE @ MD. FOIJUL HOQUE Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
ORDERS				
37	Cont.Cas(C)/567/2018 B/O	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 3 ORS.	MS. S KHOUND MR. D KHAN	
38	I.A.(Civil)/1039/2019 IN WP(C)3272/2014(D/O) in WP(C)/3272/2014	NAGDIRGRAM GAON PANCHAYAT Versus THE STATE OF ASSAM and 4 ORS,	MR B KAUSHIK MR. A S DHILLON	MR S DAS GA, ASSAM MS. D SINHA MR A R BHUYAN MRS M BARMAN MR. N H BARBHUIYA MS. P TALUKDAR MR. S BORAH MS. H CHUTIA
39	WP(C)/8326/2019 FIXED	KHAGEN HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN	SC, FOREST
40	I.A.(Civil)/2249/2020 in WP(C)/9217/2019	DHIRENDRA NATH BARMAN AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR R SHARMA	GA, ASSAM MR. P K DAS MR. B KONWAR
	WITH WP(C)/9217/2019	M/S. MANORAM BIVAH BHAWAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DAS MR. B KONWAR	GA, ASSAM
41	WP(C)/2263/2020 B/O	SACHIN DAS AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS	GA, ASSAM
42	WP(C)/2831/2020	MANJUSHREE HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM SC, REVENUE

43	WP(C)/2891/2020	HABILUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM SC, PWD SC, REVENUE
44	WP(C)/4976/2020	RUKIA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. J ISLAM	SC, HEALTH
45	I.A.(Civil)/1612/2021 in WP(C)/3434/2020	THE STATE OF ASSAM AND 7 ORS. Versus SAROJ SINGH AND ANR.	MS. M BHATTACHARJEE	MR. B J GHOSH MR. I ALAM MR. T SK
	WITH WP(C)/3434/2020	SAROJ SINGH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MR. T SK	MR. B J TALUKDAR (R-7) MS. S SARMA MR. P TALUKDAR (R-7) SR. GA, ASSAM
46	WP(C)/4367/2020	SAROJ SINGH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
47	WP(C)/4885/2020	SAROJ SINGH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	MR. B J TALUKDAR MR. P K BARMAN MR. P TALUKDAR SR. GA, ASSAM
48	I.A.(Civil)/1803/2021 B/O in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. Versus SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
	WITH WP(C)/4457/2021	SULTAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1804/2021 in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. Versus SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
49	WP(C)/3991/2021	HASAN ALI Versus THE STATE OF ASSAM AND 16 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1807/2021 in WP(C)/3991/2021	TENGAGURI S.S, LTD. AND 11 ORS. Versus SRI HASAN ALI AND ORS. F	MS A HUSSAIN MR Z RAHMAN	SC, CO OP MR. A B T HAQUE
50	I.A.(Civil)/1845/2021 IN WP(C) 7403/2016(D/O) in WP(C)/7403/2016	SMT. JUNU BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS.	L CHOUDHURY	GA, ASSAM
51	I.A.(Civil)/1852/2021 in WP(C)/605/2015	THE INDIAN OIL CORPORATION LIMITED and 2 ORS. Versus ARUN KUMAR SINGH	MR. M K CHOUDHURY (SC, IOC)	MR S SARMA
	WITH WP(C)/605/2015	ARUN KUMAR SINGH Versus THE INDIAN OIL CORPORATION LIMITED and 2 ORS.	MR.A M BUZARBARUAH MS.K DUTTA	SC, I O CR1-3
52	WP(C)/6389/2014	DIPAK BARUAH Versus INDIAN OIL CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MS.P MITRA MR.D HAZARIKA MR.S CHAKRABARTY	MR.M K CHOUDHURY SC, IOC
	WITH I.A.(Civil)/1856/2021 in WP(C)/6389/2014	INDIAN OIL CORPORATION LTD. and 3 ORS Versus DIPAK BARUAH	MR. M K CHOUDHURY (SC, IOC)	MR. B CHAKRABORTY

53	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
54	WP(C)/4618/2021 FIXED	NAYAN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, PNRD
55	WP(C)/4727/2021 FIXED	KUSHALA HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
56	WP(C)/5189/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
57	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 02:00 PM]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/838/2015	BHUPENDRA NATH BORGHAIN and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.DEBEN SAIKIA	MR.P J PHUKAN(R5) GA, ASSAM(R1-4) MR.P HAZARIKA(R-6) MR.S KAKATI(R-6) SC, PCB MR.C CHAKRABORTY(R-6)
2	WP(C)/841/2015	MUSTT. MAYARUN NESSA and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR	GA, ASSAMR1-4 MR.D MOZUMDER(R-5,6&7) MS.H SARMA(R-5,6&7)
3	WP(C)/6295/2015	ENVIRON Versus THE CHAIRMAN and 3 ORS.	MR.K K PHUKAN MRA BARMAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA GA, AP
4	WP(C)/2026/2016	HAREKESTO BARMAN and 53 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, FINANCE SC, WATER RESOURCE SC, BTC
5	WP(C)/4704/2016	M/S BILASHIPARA MOHKUMA FISHERY COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.U CHOUDHURY MR.G BHARADWAJ MR M P GOSWAMI MS.A SARMA	GA, ASSAM MR.S D SARMA MD A ISLAM (R-5) SC, FISHERY
6	WP(C)/5802/2017	M/S DIBRU PART-I MEEN SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.A SARMA MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR.U CHOUDHURY MRS. K H CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S BANIK(R-6) MR. K KALITA MR.M K RONGPI(R-6)
7	WP(C)/8871/2018	MANOJ KR. SAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P TALUKDAR MRS. R CHETRI MS. R BEGUM MS HIMADREE GOGOI	SC, WATER RESOURCE
8	WP(C)/8902/2018	MANOJ KR. SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MRS. R CHETRI MS. R BEGUM MR. H GOGOI	SC, WATER RESOURCE

9	WP(C)/7940/2019	M/S. SHAMBHU ELECTRICALS AND ANR. Versus THE GAUHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. S BORA MR.R. DUBEY (R-4) SC, GMC
10	WP(C)/9225/2019 CAVT. NO.1225/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MR. R K BORAH FOR CAVEATOR SC. REVENUE
WITH				
11	WP(C)/8174/2019 CAVT. NO. 1037/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P S DEKA (SC, REVENUE DEPT.(R-5)) MR. R K BORAH (FOR CAVEATOR, (R-10)) MS. K PHUKAN (GA, ASSAM,(R-1,2,6,7,8 & 9)) MS. D S NEOG (SC, CO- OPERATION DEPTT.(R-3,4))
ORDERS				
12	CrI.Pet./104/2021 P/H, WITH LCR - 2 (TWO) FILES	DHRUBA JYOTI DEKA Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
13	WP(C)/2145/2010	LATU BONIA Versus THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R DUARAH	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
14	WP(C)/49/2011	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
15	WP(C)/4053/2012	MUNINDRA NATH ACHARJEE Versus OIL INDIA LTD and ORS.	MRG P BHOWMIK MR.G UZIR MR.S S ROY MR.M SAIKIA MR.R HAZARIKA	MR.S N SARMA GA, ASSAM MRS.V L SINGH SC, O I L SC, REVENUE
16	WP(C)/5261/2012	SMTI GANGA PRIYA HUZURI Versus ASSAM BOARD OF REVENUE AT GUWAHATI and ANR	MR.Z MUKIT MR.P SINGH MR.F SATTAR MR.R P GUPTA	
17	WP(C)/3067/2014	RAMESWAR RAJKHOWA and 16 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR. D K KOTOKY MR. N BORUAH	GA, ASSAM
WITH				
18	WP(C)/4801/2015	SADOW ASOM HATIPHANDI SANMILAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D K KOTOKY MR.N BORUAH	GA, ASSAM
19	WP(C)/5075/2014	JAYNAL ABEDIN SK. and 75 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.S C BISWAS MR.S DAS MS.E SHITIRI MS.L HAZARIKA MS.A DEY MR. S BISWAS	GA, ASSAM MR.D DAS SC, BTADC
20	WP(C)/158/2015	KALA SUND @ KALA SUND ALI Versus THE STATE OF ASSAM AND 3 ORS	MRS.R DEVI MR.A R TAHBILDAR MS.S J DEKA	GA, ASSAM SC, HEALTH
21	WP(C)/800/2015	DHAKUAKHANA SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANAR MR.J SAIKIA MS.K SAIKIA MS.B BARUAH MS.A GOGOI	GA, ASSAM(R1-3)
22	I.A.(Civil)/3832/2019 WITH WP(C) 593/2011 (D/O) in WP(C)/593/2011	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM

WITH
I.A.(Civil)/3830/2019

ASSAM CO-OPERATIVE APEX BANK LTD. MR. P N GOSWAMI
and 2 ORS

GA, ASSAM
MR D DEKA

Versus

ASSAM INFORMATION COMMISSION AND
4 ORS

23 I.A.(CrI.)/475/2021
in AB/3322/2021

JAHIDUL ISLAM SARKER
Versus
THE STATE OF ASSAM

MR. K N CHOUDHURY
MR. S BANIK
MR. M AHMED

PP, ASSAM

WITH
AB/3322/2021

JAHIDUL ISLAM SARKER
Versus
THE STATE OF ASSAM

MR. K N CHOUDHURY
MR. S BANIK
MR. M AHMED
MD I H LASKAR

PP, ASSAM

HEARING

24 WP(C)/2797/2014
PART HEARD, BY SLIP

ASSAM ROOFING LTD.
Versus
THE STATE OF ASSAM AND 4 ORS

DR.ASHOK SARAF
MR.A GOYAL
MR.K CHOUDHURY
MR.Z ISLAM
MR.P BARUAH

SC, FINANCE & TAXATION
MR.R DUBEY
MR.S SAMARIA
SC, INDUSTRIES

25 **WITH**
WP(C)/2845/2017

ASSAM ROOFING LTD.
Versus
THE STATE OF ASSAM and 3 ORS.

DR.ASHOK SARAF
MR.P DAS
MR.S P SHARMA
MR.Z ISLAM
MR.P BARUAH

DR.B AHMED
MR G CHOUDHURY
MR G CHOUDHURY
MR.B GOGOI
SC, INDUSTRIES &
COMMERCE
SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
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9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
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12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/61/2021	SMT. JYOTI AGARWAL (KHETAWAT) Versus HEMANT KHETAWAT	MR B AGARWAL MR A KAKOTI MS S BORA	
2	CRP/63/2021	KALI CHARAN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C PAUL MRS. S ROY	GA, ASSAM SC, PWD
3	CRP(IO)/121/2021	SADANANDA SARMA Versus NAMITA DEVI AND ANR	MR. A K DAS	
ADMISSION				
4	CRP(IO)/77/2019 P/H	BABULAL SURANA Versus MEENA PAUL AND 6 ORS.	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. R CHOUDHURY (R1, R2) MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN
5	CRP/184/2019 FIXED	JAGATANANDA GOSWAMI @ JUGAL Versus CHIDANANDA GOSWAMI @ HRIDAYANANDA @ SIDANANDA AND 2 ORS.	MR D BORUAH MR. B B KAKATI MR. N N UPADHAYA	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS
6	CRP/36/2020 WITH LCR	ON DEATH OF BAP BORA HIS LEGAL HEIRS - GAUTAM BORA AND 4 ORS. Versus PRAFULLA THAKUR	MR. J DEKA	MR. L K BORAH MR. J PAWE
7	MFA/182/2021	UNITED INDIA INSURANCE CO. LTD., Versus JULEKHA BEGUM AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MR S HUSSAIN MR P SHAKWA

	WITH I.A.(Civil)/1933/2021 in MFA/182/2021	UNITED INDIA INSURANCE CO. LTD., Versus JULEKHA BEGUM AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MR P SHAKWA
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
8	RSA/124/2018	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	
	WITH I.A.(Civil)/1574/2018 in RSA/124/2018	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	
9	RSA/112/2020 B/O	REZZAK ALI Versus ABU BAKKAR SK.	MR. M KHAN MS. R CHOUDHURY MR R ISLAM	MS. M BARMAN MD M ISLAM
	WITH I.A.(Civil)/875/2021 in RSA/112/2020	REZZAK ALI Versus ON THE DEATH OF ABU BAKKAR SK HIS LEGAL HEIRS	MR. M KHAN	
10	RSA/80/2021	AJGAR ALI Versus MD. WAHAB ALI AND ANR	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM
	WITH I.A.(Civil)/1279/2021 in RSA/80/2021	AJGAR ALI Versus MD. WAHAB ALI AND ANR	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM
<u>ORDERS</u>				
11	MFA/83/2004 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MD. RAHIM ALI AND ANR.	MR. S K GOSWAMI MR. R KATHKATIA	MR. R DHAR, (R-1), LEGAL AID COUNSEL
12	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
13	MC/603/2015 CAVT. NO. 1745/2014 in RSA SL. NO. 232547	GURU PRASAD SARMA and 3 ORS Versus PUSPA CHANDRA SARMA and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR
14	MFA/41/2016	ORIENTAL INSURANCE CO. LTD. Versus HARESWAR DEKA and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA	MR.A J SARMA(R-1) MR.S K GHOSH(R-1) MR G ALAMR-1 MR.H ROHMAN(R-1)
	WITH MC/85/2016 in MFA/41/2016	ORIENTAL INSURANCE CO. LTD. Versus SRI HARESWAR DEKA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA	
15	MFA/38/2017 WITH LCR	THE UNION OF INDIA and ANR Versus M/S FUEL SOURCES INDIA PVT LTD and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
16	MFA/101/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus RUP BANU and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR.R KATHKATIA	
17	MFA/164/2017 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. SADDAM HUSSAIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M TALUKDAR MS.D KALITA
	WITH I.A.(Civil)/3367/2017 in MFA/164/2017	ORIENTAL INSURANCE CO. LTD. Versus MD. SADDAM HUSSAIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M TALUKDAR MS.D KALITA

18	MFA/179/2017 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD Versus SMTI ANJU SHARMA and 4 ORS	MR. R C PAUL MR. A AHMED MS. L DAS	MR. M PHUKAN (R-5) MR. P R BORA (R-5) MR. W R MEDHI (R-5) MR. A B SINGH (R-5)
19	MFA/182/2017 WITH LCR	M/S NORTH EAST PARA MEDICAL AND NURSING INSTITUTE Versus EMPLOYEES STATE INSURANCE CORPORATION and 5 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.K K NANDI SC, E S I
	WITH I.A.(Civil)/4041/2017 in MFA/182/2017	M/S NORTH EAST PARA MEDICAL AND NURSING INSTITUTE Versus EMPLOYEES STATE INSURANCE CORPORATION and 5 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI SC, E S I
20	MFA/138/2018 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HAJURI MS RIMPI DUTTA	MR J C BORAH (R1)
	WITH I.A.(Civil)/3105/2018 in MFA/138/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HAJURI MS RIMPI DUTTA	
	WITH I.A.(Civil)/675/2021 in MFA/72/2021	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD KHALILUR RAHMAN AND ANR	MR. K K BHATRA	
21	MFA/72/2021	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD KHALILUR RAHMAN AND ANR	MR. K K BHATRA	
	WITH I.A.(Civil)/676/2021 in MFA/72/2021	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD KHALILUR RAHMAN AND ANR	MR. K K BHATRA	
22	MFA/139/2018 WITH LCR	UNION OF INDIA Versus SRI DASARATH CHOUHAN	MR. B SARMAH MR G GOSWAMI	
23	MACApp./408/2018 WITH LCR, B/O	SMTI TUTUMONI BARUAH Versus NEW INDIA ASSURANCE CO. LTDAND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA (R1) MR J JOHN (R1) MR. K BORUAH (R2) MS JONA TALUKDAR (R1) MR. M ALOM (R2) MS. R DEVI (R1)
24	MFA/87/2019 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. AYNAL HAQUE and ANR	MD. A AHMED MR. R GOSWAMI MS. P BORTHAKUR	MS. U DAS (R-2) MR. D P DUTTA
	WITH I.A.(Civil)/921/2019 in MFA/87/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. AYNAL HAQUE and ANR	MD. A AHMED	MS. U DAS (R-2) MR. D P DUTTA
25	MFA/162/2019 WITH LCR	UNION OF INDIA AND ANR Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD	MR. B SARMAH MR G GOSWAMI	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
	WITH I.A.(Civil)/2089/2019 in MFA/162/2019	UNION OF INDIA AND ANR Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD	MR. B SARMAH	

26	MFA/173/2019 WITH LCR	M/S. MAITHAN SMELTERS LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	
27	MFA/233/2019 WITH LCR	THE UNION OF INDIA Versus SMTI. FATIMA	DR. B N GOGOI MR N BARUAH	
28	I.A.(Civil)/718/2019 in MACApp./2/2006 (D/O) in MACApp./2/2006	SMTI BISA BALA MALI Versus OREINTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MR. R C PAUL MS L DAS
29	WITH I.A.(Civil)/888/2019 in MACApp./3/2006 (D/O)	MADHU MALI Versus ORIENTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO
30	I.A.(Civil)/933/2019 in MFA/74/2019	SAURABH KR. GOGOI Versus JORHAT LEKHIKA SAMAROH SAMITI	MR. JYOTIRMOY ROY MS. S SARMA	
	WITH MFA/74/2019	SAURABH KR. GOGOI Versus JORHAT LEKHIKA SAMAROH SAMITI	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	MR. S CHAKRABORTY
31	I.A.(Civil)/1216/2019 B/O in MFA/2212/2019	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD., Versus SMTI. TULSI DEVI AND ANR	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. S ROY MR. M H LASKAR
	WITH MFA/2212/2019 (Filing Number)	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMTI TULSI DEVI AND ANR		
32	I.A.(Civil)/1358/2019 in MFA/140/2007 (D/O) in MFA/140/2007	KHALILUR RAHMAN and ANR Versus UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	
33	I.A.(Civil)/2212/2019 in MFA/50/2005(D/O) in MFA/50/2005	UNION OF INDIA Versus KAILASH TRADERS	MR B SARMAH	
34	I.A.(Civil)/3820/2019 in RSA/142/2009(D/O), WITH LCR in RSA/142/2009	BIJOY KR. PATOA AND ANR. Versus SUMITRA PATOA AND 4 ORS.	MR K L GUPTA MR. P UPADHYAY	MR. D C C PHUKAN (r-3,4,5) T KAKATI (r-3,4,5)
35	MFA/23/2020 WITH LCR	M/S PURBANCHAL ENTERPRISES Versus UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	MR G GOSWAMI SC, NF RLY
36	I.A.(Civil)/1975/2020 in MFA/11/2010 (D/O), WITH MFA/10/2010(D/O) in MFA/11/2010	NATIONAL INSURANCE CO. LTD. Versus ROBIN BORO		MR. I A TALUKDAR MR. S ISLAM MR. N AMIN
37	MFA/18/2021 WITH LCR	M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS MR. B K DAS SC, RAILWAY
38	MFA/22/2021 WITH LCR	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
39	MFA/24/2021 WITH LCR	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
40	MFA/25/2021 WITH LCR	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
41	MFA/40/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
42	I.A.(Civil)/277/2021 in CRP/194/2017(D/O) in CRP/194/2017	SANDIPAN DEY Versus M/S. CHOUDHURY COMMERCIAL AND ANR.	MS M BORCHETIYA MR. S DUTTA MR S DUTTA	

43	I.A.(Civil)/540/2021 WITH LCR in MFA/49/2014 WITH MFA/49/2014	SMT. MANJULA CHOUDHURY Versus SMT. SITALA CHOUDHURY AND ANR SMT. SITALA CHOUDHURY, Versus SMT. MANJULA CHOUDHURY and ANR,	MR. S P ROY MRS A GAYAN MR.I HAQUE MR.S SINGHA	MRS. A GAYAN MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MRSP R MAHANTA(R-2) MR.R P N SINGH
HEARING				
44	CRP/137/2017 WITH LCR, P/H, FIXED WITH	HASINA BEGUM Versus NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR. S K GHOSH MS F AHMED
45	CRP/79/2015 WITH	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARIYA	MR.H R A CHOUDHURY MR. T U LASKAR MR.N DHAR MS.E YASMIN MS.S DASGUPTA MRS.R CHOUDHURY	MR.S K GHOSH
46	CRP/80/2015 WITH	RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARIYA	MR.H R A CHOUDHURY MR. T U LASKAR MR.N DHAR MS.E YASMIN MS.S DASGUPTA MRS.R CHOUDHURY	MR.S K GHOSH
47	RSA/139/2016 WITH I.A.(Civil)/2098/2016 in RSA/139/2016 WITH I.A.(Civil)/931/2017 in RSA/139/2016 WITH	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY MR.H R A CHOUDHURY MRS.R CHOUDHURY MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED MR.S K GHOSH MS.F AHMED MR.S K GHOSH MS.F AHMED
48	RSA/186/2016 WITH I.A.(Civil)/2072/2016 in RSA/186/2016 WITH I.A.(Civil)/924/2017 in RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED MR.S K GHOSH MS.F AHMED MR.S K GHOSH MS.F AHMED
49	RSA/120/2017 WITH I.A.(Civil)/1104/2017 in RSA/120/2017	SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM MS.R CHOUDHURY MS.N BEGUM	

50	MFA/108/2011 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus ALOK DEY and ANR	S S SHARMA S SINGH F KHAN G JALAN N DEKA	MR G J SHARMA MR. M A SHEIKH MR A KUDDUS
51	MFA/8/2013 WITH LCR, FIXED	PUSPA ROY Versus UNION OF INDIA	MR J MOLLAH MD.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MS.M PHUKAN SC, RAILWAY MS.R R BORAH

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 20

[CIVIL BENCH-III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7946/2015	RAJDEEP SAHA and 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.B DEB MR.A T H AHMED MRA KUNDU MS.P BASFORE	GA, ASSAM MS.M BHATTACHARJEE(R-3)
2	WP(C)/1310/2016	SMT. JUNUMA TALUKDAR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.R DEKA MR.N G KUNDU MR.P K R CHOUDHURY	MR.B K SHARMA SC, SOCIAL WELFARE
3	WP(C)/1313/2016	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 3 ORS	MS B DEVI MRS.S D SAIKIA MS.H SARMA	MR.M K CHOUDHURY(R-2,3&4) MR.B K SARMA MR.N BARUAH R- 2,3and4 MR.T N SRINIVASAN(R-2,3&4) SC, SOCIAL WELFARE MR.A BARKAKATI(R-2,3&4)
4	WP(C)/1371/2016	BANANI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA, SR.ADV. MS.M BHATTACHARJEE MR. A BORUA MS.P BASFORE	MR.B K SHARMA SC, SOCIAL WELFARE
5	WP(C)/1510/2016	HARUN-AL-RASHID Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. M AHMED MR. M HASHAN	MR. N HAQUE (R-6) MR. M HUSSAIN R-6 SC, IRRIGATION
6	WP(C)/1514/2016	MANIRUL ISLAM Versus THE STATE OF ASSAM and 5 ORS.	MR M H AHMED MS C BORAH MR.M R CHOUDHURY	GA, ASSAM MR.R ISLAM R-6 MR.D N SARMA(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
7	WP(C)/1568/2016	ANIL DAS Versus THE STATE OF ASSAM AND 9 ORS	MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL MS. R BEGUM	SC, AG SC, FINANCE SC, BTC SC, SOCIAL WELFARE
8	WP(C)/2469/2016	MANGGIN GUITTE Versus THE STATE OF ASSAM AND 2 ORS	MR.S ISLAM MR. E AHMED MR.N I KHAN MR.S Z RAHMAN MS.M KONCH	GA, ASSAM MR.K GOSWAMI

9	WP(C)/2484/2016	SMTI. DIPALI BORAH and 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.P SHARMA	SC, IRRIGATION
10	WP(C)/2554/2016	JITEN CHANDRA SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR.R A CHOUDHURY MR B KAUSHIK	C.G.C. MR.G PEGU ASSTT.S.G.I.
11	WP(C)/2845/2016	GIRIN CH. DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D PHUKAN MR.B C CHOUDHURY	MR.H RAHMAN(R-4) MR.P D NAIR(R-4) MR G ALAM(R-4) MR.D NAG R-4 SC, P H E
	WITH			
12	WP(C)/1900/2015	GIRIN CHANDRA DAS and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.D PHUKAN MR.B C CHOUDHURY	SC, P H E(R1-6)
	WITH			
13	WP(C)/6883/2015	GIRIN CHANDRA DAS and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.D PHUKAN MR.B C CHOUDHURY	MR.J I BORBHUIYA SC, P H E
	WITH			
14	WP(C)/6933/2015	GIRIN CH. DAS and ANR. Versus THE STATE OF ASSAM AND ANR	MR.D PHUKAN MR.B C CHOUDHURY	MR.J I BORBHUIYA SC, P H E
	WITH			
15	WP(C)/5078/2016	JATIN CH. BASUMATARY and ANR Versus THE STATE OF ASSAM AND 3 ORS	D PHUKAN MR B C CHOUDHURY	P D NAIR (R-4) MR G ALAM (R-4) MR H ROHMAN (R-4) MR D NAG R-4 SC, P H E
16	WP(C)/2933/2016	DUSYANTA SARMA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.M BISWAS MR.T CHUTIA MS.M D BORAH	GA, ASSAM MR R DHAR, HANDLOOM AND TEXTILE DEPARTMENT
17	WP(C)/3461/2016	BUBUL KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAMCHIARY MR.A BORO MS.C TALUKDAR	SC, WATER RESOURCE SC, FINANCE
18	WP(C)/3494/2016	SAMSUL MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR. E AHMED MR. N I KHAN MS N K BARBHUIYA MR. A MALIK MD. J H KHAN	GA, ASSAM MR. G BAISHYA (R-3) SC, FINANCE SC, PWD
19	WP(C)/6690/2016	HASNA BANU Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MR.K U AHMED	MR.D P BORAH SC, Health MR.J M A CHOUDHURY(NHM)
20	WP(C)/6857/2016	DR. MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	SC, AG SC, PERSONNEL DEPT. SC, HEALTH
21	WP(C)/7432/2016	RONNIE BORPATRA GOHAIN Versus STATE OF ASSAM and 2 ORS.	MR. U K DAS MS. G MAHANTA	SC, FINANCE SC, EXCISE DEPTT. SC, PERSONNEL DEPT.
22	WP(C)/7441/2016	PADMA BAISHYA Versus ASSAM ELECTRICITY GRID CO. LTD and 2 ORS.	MR.N AHMED MR.R DHAR MSS DEVI	SC, APDCL
23	WP(C)/7451/2016	MUKTESWAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMA MS.P HAZARIKA	MR.B K SARMA(SC, SOCIAL WELFARE DEPTT.)
24	WP(C)/7484/2016	DIPAK BAHADUR SONAR Versus THE STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.A K GUPTA MR.P BORDOLOI	GA, ASSAM

25	WP(C)/7869/2016	AMAR KUMAR PANDEY and 2 ORS. Versus BALMER AND LAWRIE CO. LTD and 3 ORS.	MR. B PATHAK MR. R THADANI MRS. P DEY	MR. S C KEYAL (A.S.G.I, (R-4)) MR. B CHAKRABORTY MR. M SARMA (R3) MS. I GOHAIN (R3) MR. R R KAUSHIK (R- 1&2) MR. P MAHANTA (R- 1&2) MS. C KHAKHLARY (R3) MR. S HUSSAIN
26	WP(C)/7875/2016	DHANESWAR ROUTH Versus UNION OF INDIA and 3 ORS.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.A K SARKAR(R-4) C.G.C. MS.M BHATTACHARJEE(R-4) MR. P K BORAH(SC, AAI) MR.K K PARASARR- 1and2 MR.T K BORA(R-4) MR.P K GARODIA(R-3) ASSTT.S.G.I. MR.A DEKA(R-3) MS.P SHARMA(R-3)

ORDERS

27	WP(C)/1498/2016	MD. KHALEQUR RAHMAN Versus THE STATE OF ASSAM and 3 ORS,	DR. P K GOSWAMI MR A BARMAN	SC, HEALTH R-1 TO 3
28	WP(C)/2582/2016	THE UNION OF INDIA Versus DEEPAK SARMA	MS B DEVI MR.B K DAS MS.N MEDHI MR.H P NEOG MS.R R BORAH	MD. M U AHMED MS U DAS

HEARING

29	WP(C)/3463/2012	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
30	WP(C)/4423/2012 WITH IA(C) 2546/2015 (D/O)	JAYANTA MOHAN SINGHA Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
31	WP(C)/2420/2013	RAM MOHAN SINGHA Versus THE ASSAM POWER GENERATION CORPORATION LTD. and 3 ORS	MR.M HUSSAIN MR.B SINGHA MS.N THAPPA	MR.B D DAS MR.H K SARMA SC, A S E B SC, APGC
32	WP(C)/2225/2016	EX TC-62078 RECT/BB RAMBIR Versus THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
33	WITH WP(C)/1711/2016	EX-TC-61590RECT/GD ANIL KUMAR Versus THE UNION OF INDIA and 2 ORS	MS. S BORA MR. R MAZUMDAR MRS P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA MS. N CHAKRABORTY	C.G.C. MR. M PHUKAN (R1-R3) MR. K K PARASAR ASSTT.S.G.I.

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20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/285/2017	x Versus BIRENDRA RAI		MR.B K SARMA MR.P K SARMA MS.B MAHANTA
2	CRP(IO)/356/2017 FIXED	LEGAL HEIRS OF LATE GANGADHAR CHOUBEY, SARASWATI DEVI and ORS Versus GHANASHYAM CHOUBEY	MR. S K SAHARIAH MR D C NATH	MR. S P ROY MR A K RAI MS. N RAI
3	CRP/175/2018	LAKHI PRASAD SHAHU Versus SURESH SINGH AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. P BORDOLOI (R1-R3)
4	CRP/65/2019	ON DEATH OF JAFAR IQBAL HUSSAIN HIS LEGAL HEIRS - AMELA KHATUN AND 3 ORS. Versus KALU MIAH AND ANR.	MR. B C DAS MRS. S ROY MS. I DAS	MR. I CHOUDHURY MR. A S ALI MR. S A B KHABIR
5	CRP/122/2019	M/S. SHASWAT DEVELOPERS PVT. LTD. Versus M/S. TANTIA CONSTRUCTIONS LTD. AND ANR.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
6	CRP(IO)/240/2019 FIXED	KAILASH DAIMARY AND ANR. Versus MAHANTA BORO AND ANR.	MR. M TALUKDAR MS. M TALUKDAR	
7	CRP(IO)/258/2019 FIXED	BIDYA BASUMATARI @ BIDYARAM BORO AND 11 ORS. Versus KULANG KHATNAIR AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS	
8	CRP(IO)/323/2019 FIXED	GEORGEIS SHAMS Versus TARIQ MAHMADUR RAHMAN AND 2 ORS	MR B D DAS MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL MR. D M NATH
9	CRP(IO)/338/2019 WITH LCR, FIXED	GYAN DAS AND 2 ORS. Versus TARUN SUT AND 8 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S K SINGH MR B PUSHILAL

10	CRP/8/2020	ON DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS-BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA	MR. S P CHOUDHURY MR DIFENSO M	MR D C K HAZARIKA MS J KALITA
11	CRP(IO)/22/2020	HARMOHAN TALUKDAR AND ANR. Versus HIMANI DAS	MR. R J BORDOLOI MR. R ALI MR. M K JAIN	MR. B D DEKA MR. M DAS N CHAUDHURY
12	CRP/27/2020 FIXED	RAJU KALITA AND 3 ORS. Versus ANANTA CHANDRA KALITA	MS P BARUAH MR. D C C PHUKAN	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
13	CRP(IO)/108/2020	ON DEATH OF THARGESWAR MIKIR HIS LEGAL HEIRS - AMALA MIKIR RONGPEE AND 4 ORS. Versus M/S. CLASSIC INDIA PVT. LTD.	MR G BORDOLOI MS M HAZARIKA	MR. R J BORDOLOI MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. R ALI MS. G P SHAHI R ALI
14	CRP(IO)/111/2020	MRIDUL CH. GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY	MR. A K SAHEWALLA MR. W SHARMA SC, PNB SC, HEALTH
	WITH I.A.(Civil)/2178/2020 in CRP(IO)/111/2020	MRIDUL CH. GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY	MR. A K SAHEWALLA SC, PNB SC, HEALTH
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/224/2018	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	MR D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA MR N RAY
	WITH I.A.(Civil)/2851/2018 in RSA/224/2018	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	
16	RSA/99/2021	BARUN CHANDRA KAKATI Versus MANOMATI HAZARIKA AND 2 ORS.	MR. I CHOUDHURY MR. B DEKA	
<u>ORDERS</u>				
17	RSA/48/2010 WITH LCR	MD. PUZIRUDDIN AHMED, Versus MD. KHIRAJUDDIN AHMED,	MR.P J SAIKIA MR.K BARUAH MR.D J DUTTA	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH
18	CRP(IO)/36/2015	SMTI MINDER KAUR and 2 ORS Versus CHANDANJEET SINGH and 3 ORS	MR.S S SHARMA MR.B J MUKHERJEE	MR.D NANDI MS.P SHARMA
19	CRP/388/2016 WITH LCR	SMTI NETIWOR Versus MOGHI RAM CHOUDHURY AND ANR.	MR.M TALUKDAR MS.D KALITA	
20	CRP/425/2016 WITH LCR	SWAPAN DEB Versus MAKHAN CHANDRA PAUL and 10 ORS.	MR.D CHAKRABARTY MR.S HAZARIKA	MR.N DHARR-1 MR .B MALAKAR(R-1) MS.S DASGUPTA(R-1)
21	CRP/473/2016	BINAPANI DAS Versus GAJENDRA NATH KALITA and 9 ORS.	MRB KAUSHIK MR.H DAS	MS.A KAUSHAR(R- 1&10) MR.S ISLAM(R-1) MR.A CHOUDHURYR- 1and10R-1 MS.M KONCH(R- 1&10)(R- 1) MR.R BHAGAWATI(R- 1&10)
22	CRP(IO)/57/2017	ANUPAM CHAOU DHURY Versus REGIONAL MANAGER NEW INDIA INS. CO. LTD. and 3 ORS.	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	MR.A ACHARYA R-1

23	CRP/64/2017	MD. ASIRUDDIN SK and 7 ORS. Versus ON THE DEATH OF MOYJUDDIN KHAN @ FOYJUDDIN KHAN HIS LEGAL HEIRS- I AJIT KHAN SON and ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM
24	CRP(IO)/176/2017	ASSAM FINANCIAL CORPORATION Versus KABUL HAZARIKA @ RUDRA HAZARIKA and 6 ORS.	MR.S ISLAM MR.D R DEKA	MR. G J GOSWAMI (R7) MR.S SAHU(R- 1&2) MR.A RAHMANR- 5and6 MR. Z AHSAN (R7) MR.S DIHINGIA(R- 5&6)
25	CRP(IO)/274/2017 FIXED	NAZRUL ISLAM Versus YAAD ALI and 11 ORS.	MR.N N B CHOUDHURY MR.N KALITA	MR. A K GUPTA MR. R S MISHRA
26	WITH CRP(IO)/275/2017	TAHIR UDDIN Versus YAAD ALI and 9 ORS.	MR.N N B CHOUDHURY MR.N KALITA	MR. A K GUPTA MR. R S MISHRA
27	CRP/34/2018	PATAL PAUL AND ANR. Versus KESHOR SINGH BARMAN AND 4 ORS.	MR. G C PHUKAN MR. S K SINGH	MR. S CHAUHAN MR. P MAZUMDER
28	Tr.P.(C)./57/2018	MAMPI DAS Versus DEBABRATA DUTTA	MR. R DEV MS. S BARAT	
29	CRP(IO)/69/2018	FORHAD ALI PARAMANIK Versus ABDUL RAHMAN MONDAL AND 5 ORS.	MR. M HOQUE MR. L R MAZUMDER MS. S DEVI MS. A DAS	MR. A R SIKDAR MR N AHMED MR N AHMED MR A ALI MR A ALI
30	CRP(IO)/85/2018	THE INDIAN OIL CORPORATION LTD. Versus PAROMITA SEN PURKAYASTHA AND 13 ORS. (D)	MR P BHARDWAJ	
31	CRP(IO)/133/2018	SORAB ALI AND 11 ORS. Versus SAHIDUL HAQUE AND 27 ORS.	MS F AHMED MR. T ISLAM MS. A MESEN	MR. S CHAUHAN (R1, R2, R4, R6-R11, R12, R14-R20, R22) MR. A R SHOME (R1, R2, R4, R6-R11, R12, R14-R20, R22)
32	I.A.(Civil)/1292/2018 in RSA/83/2016 WITH RSA/83/2016	MD. IRFAN ALI Versus MUSLIM ALI AND 14 ORS MD IRFAN ALI Versus MUSLIM ALI and 14 ORS	MS. T SOM MR H DAS MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1)
33	RSA/14/2019	SRI BIDHAN CHANDA Versus SRI BABUL CHANDA AND 7 ORS	MS. S SEAL MR. R MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MS. R CHOUDHURY (R1) MS. S S ZIA (R1) MR D. CHAKRABORTY (R1)
34	Tr.P.(C)./16/2019	NOMITA DAS Versus MONODEEP ROY	MR K L GUPTA MR. S G BHATTACHARJEE	
35	CRP/180/2019	ON DEATH OF HAZRAT ALI HIS LEGAL HEIRS - ABDUL LATIF AND ORS. Versus THE STATE OF ASSAM AND 4 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. GA, ASSAM
36	CRP(IO)/381/2019	JOHIRUL ISLAM Versus AYESHA KHATUN AND 3 ORS.	MR. B PATHAK MR. R THADANI	
37	CRP(IO)/400/2019 WITH LCR	MOHD. ABIDUR RAHMAN Versus MOHD. MUZIBUR RAHMAN AND ANR	MR B KALITA	

38	CRP/13/2020	M/S. SURABHI PRATHAMIK GROUP HOUSING CO-OPERATIVE SOCIETY Versus TRIBENI DEVI PODDAR AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MR. M SAHEWALLA
39	I.A.(Civil)/862/2020 in CRP/105/2018 WITH CRP/105/2018	SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS. SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS.	MS. B CHOUDHURY MS J DAS MS. B CHOUDHURY MR. P BORAH MR. S SAHU MS. J DAS	MR. A R SHOME MR. S CHAUHAN (R1, R2) MS S K CHAUHAN (R1, R2) MR. A R SHOME (R1, R2)
40	I.A.(Civil)/2176/2020 in CRP/8635/2020 WITH CRP/8635/2020 (Filing Number)	MINATI DAS AND 3 ORS. Versus AKHIL NATH AND ANR. MINATI DAS AND 3 ORS. Versus AKHIL NATH AND ANR. -A	MR. K K DEKA MR. K K DEKA	
41	Tr.P.(C)./1/2021 FIXED	PRIYANKA GHOSH Versus NITTEN DEY	MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. A R SHOME MR A J GHOSH
42	CRP(IO)/80/2021	KAILASH CHANDRA SARMA Versus RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR
43	I.A.(Civil)/456/2021 IN RSA 117/2009(D/O) in RSA/117/2009	BIDYA UPADHAYA Versus THE STATE OF ASSAM AND 2 ORS.		GA, ASSAM
44	I.A.(Civil)/1715/2021 FIXED in CRP(IO)/68/2021 WITH CRP(IO)/68/2021	ON THE DEATH OF PLAINTIFF NAZMUL HAQUE CHOUDHURY, HIS LEGAL HEIRS Versus MD. ZAKIR HUSSAIN AND 8 ORS. ON THE DEATH OF PLAINTIFF NAZMUL HAQUE CHOUDHURY. HIS LEGAL HEIRS Versus MD. ZAKIR HUSSAIN MAZUMDER AND 8 ORS.	MR. S D PURKAYASTHA MR. S D PURKAYASTHA	
45	I.A.(Civil)/1922/2021 B/O in RSA/108/2014 WITH RSA/108/2014 WITH I.A.(Civil)/1920/2021 in RSA/108/2014 WITH I.A.(Civil)/1923/2021 in RSA/108/2014	DROPADI DEVI JALAN AND 4 ORS. Versus STATE OF ASSAM AND 7ORS. GORDHAN DAS JALAN Versus STATE OF ASSAM and ORS. DROPADI DEVI JALAN AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS. DROPADI DEVI JALAN AND 4 ORS. Versus STATE OF ASSAM AND 7 ORS.	MR G KHANDELIA MR.K R SURANA MS.A CHOUDHURY MR.D SEN MR G KHANDELIA MR G KHANDELIA	GA, ASSAM MR.Z MUKIT(R-8) MR.S K MEDHI(R-7) MR.A DAS(R-7) MR.H BURAGOHAIN(R-8) MS.M BORAH(R-8) MR.J DAS(R-7) MR.S DUTTA(R-7) SC, PWD SC, PWD GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,17th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3536/2014 FIXED	FULSAN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.B PRASAD MR.R SARMA MR.A TALUKDAR MR.J P DAS MR.K K KALITA MR.K MEDHI MR.B R DAS	GA, ASSAM
2	WP(C)/6451/2015 FIXED	HIRAK JYOTI DAS and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MS.T SOM MS.S KALITA MR.H DAS	GA, ASSAM
3	WP(C)/6964/2015 NOT BY HON'BLE MR. JUSTICE S. K. MEDHI	SHIKHA NATH and 10 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	MR.J M A CHOUDHURYR 1-5 MS.F AHMED(R-5, 7 to 11, 13 to 15) SC, HEALTH & F W MR.S GHOSH(R-5, 7 to 11, 13 to 15)
WITH				
4	WP(C)/6590/2015	GIRIJA BHAGAWATI and 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N SAIKIA MS.N GOGOI MR.J HUDA	SC, HEALTH
WITH				
5	WP(C)/6727/2015	MS DIPALI BISWAS and 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K BARMAN MS.D D BARMAN	MR.J M A CHOUDHURY SC, HEALTH
WITH				
6	WP(C)/6735/2015	MS. BANUJA BRAHMA and 18 ORS, Versus THE STATE OF ASSAM and 3 ORS,	MR.P K BARMAN MS.D D BARMAN	MR.J M A CHOUDHURY SC, HEALTH
WITH				
7	WP(C)/6843/2015	PURABI BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N SAIKIA MR.M CHETIA MS.N GOGOI MR.H GOGOI	SC, HEALTH

8	WITH WP(C)/6890/2015	SMT. BOBY BORAH and 22 ORS Versus THE STATE OF ASSAM AND 31 ORS	MR.S K MEDHI MR.D BORAH MS.J BORAH MR.R BORA MS.B BHARALI	GA, ASSAMR1 MR.J M A CHOUDHURY MRSA VERMA SC, HEALTH SC, NHM
9	WITH WP(C)/7076/2015	TALU MONI DAS and 25 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.P K DAS MRN J DAS MR.D BORAH MR.A CHOUDHURY	SC, HEALTH
10	WITH WP(C)/7528/2015	SMTI INDRAWATI TAMANG and 4 ORS, Versus THE STATE OF ASSAM and 18 ORS,	MR.R BORAH MR.D BORAH MS.J BORA	GA, ASSAM(R 1,2) C.G.C. MR.G PEGUR-4 ASSTT.S.G.I. SC, NRHM SC, HEALTH
11	WITH WP(C)/7723/2015	MRS BORNALI PRADHAN GOLDSMITH and 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.P K DAS MRN J DAS MR.D BORAH MR.A CHOUDHURY MR.D DEKA	SC, HEALTH
12	WITH WP(C)/7724/2015	MRS RITAMONI LASKAR and 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	MR.J M A CHOUDHURY MR.S P DAS SC, HEALTH
13	WITH WP(C)/7771/2015	SMT. GEETANJALEE GOHAIN GOGOI and 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN MS.S TETLA	SC, EMPLOYMENT and CRAFTSMAN TRAINING MR.J M A CHOUDHURY MR.S P DAS SC, HEALTH
14	WITH WP(C)/7797/2015	SMT. SANGITA BAILONG Versus THE STATE OF ASSAM AND 3 ORS	MR.A GOHAIN	SC, HEALTH
15	WITH WP(C)/1120/2016	SMT. REKHAMONI GOGOI and 9 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR. D BORAH MR. R BORA	GA, ASSAM C.G.C. MR. C K S BARUAH SC, NHM SC, HEALTH ASSTT.S.G.I.
16	WP(C)/196/2016	RANGAN KR. NATH Versus THE UNION OF INDIA and 2 ORS	MR.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	C.G.C. MR.G PEGU(R-1 - 3) ASSTT.S.G.I.
17	WP(C)/455/2016	GAUTAM SHILL Versus THE STATE OF ASSAM AND 2 ORS	MR.M K CHOUDHURY MR.N BARUA MR.A CHETRY	MR.T J MAHANTA(R-4) MR.P P DUTTA(R-4) MS.M KALITA R-4 MR.A BARUA(R-4) SC, SOIL CONSERVATION DEPTT.
18	WP(C)/469/2016	SMTI. KALYANI DEV and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. A K PURKAYASTHA MR. S SARMA MS. M DUTTA	SC, IWT
19	WP(C)/512/2016	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR.A C BORBORA MRS.R BORBORA MR.N SAIKIA MR.M SMITH MR.R ALI M R CHOUDHURY MS.J CHETIA MS.M BORA	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE

20	WITH WP(C)/7657/2015	MOONMOON SADHANIDAR @ MOONMOON SADHANIDAR NEOG Versus THE STATE OF ASSAM AND 6 ORS	MR.R ALI MS.J CHETIA MR.M R CHOUDHURY	MR.M DUTTAR-3 - 7 SC, SOCIAL WELFARE MR.N UDDIN(R-3 - 7) MS.S HALAI(R-3 - 7)
21	WITH Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	A C BORBORA MRS. R BORBORA MR. M SMITH N SAIKIA	MR. B GOSWAMI MR. P KAKATI
22	WP(C)/557/2016 WITH WP(C) 2428/2017 (D/O)	BISWAJIT BORAH Versus THE STATE OF ASSAM and 2 ORS.	MRM R ADHIKARI MR.P N SHARMA MS.N DAIMARI	SC, FOREST MR. P K BORAH
23	WITH WP(C)/990/2016	RANTU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	SC, FOREST
24	WP(C)/729/2016	REBA KANTA MILI Versus THE STATE OF ASSAM and 6 ORS.	MR.M BISWAS MR.A BARUAH MS.R GOGOI	SC, IRRIGATION
25	WP(C)/767/2016	BADAN CH. BORGHAIN Versus THE ASSAM ELECTRICITY GRID CORPORATION LIMITED and 3 ORS.	MR.D SARMAH MR.B SINHA	SC, AEGCL
26	WP(C)/2078/2016 NOT BY HON'BLE MR. JUSTICE S.K. MEDHI	HABIBUR RAHMAN KHAN and 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR.S K BARKATAKI MS.M DAS MS.B SARMA MR.D K NATH	GA, ASSAM
27	WP(C)/2480/2016	KHAGENDRA CHANDRA ROY and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.P P BARUAH	SC, P H E SC, FINANCE
28	WP(C)/2516/2016	M/S DELIGHT BAKERY and 2 ORS Versus THE UNION OF INDIA and 5 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.N MODI(R-6) C.G.C. MR.N KALITA(R-6) MR.C K S BARUAH MR.S DUTTA(R-6) MR.C SHARMA(R-6) ASSTT.S.G.I. MR.D DEY MR.SIDHANT DUTTA(R-6) SC, PF
29	WP(C)/2545/2016	SARBESWAR KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	SC, AG SC, PWD
30	WP(C)/2567/2016	SMTI MADHABI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. B DEVI MR. R SARMA MS. K D SARMAH	MR. B K SHARMA SC, SOCIAL WELFARE
31	WP(C)/2715/2016	NOMITA SHARMA Versus THE SERECTARY, SOIL CONSERVATION DEPARTMENT, KARBI ANGLONG AUTONOMOUS COUNCIL and 2 ORS.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	SC, K A A C
32	WP(C)/2764/2016	PRANJIT ROY Versus THE STATE OF ASSAM AND 2 ORS	MR.S C BISWAS MR.N ISLAM MR. E AHMED MS.K L R YANTHAN MS.J BORAH MR.N ALI	MR.R M DEKA MS.M BORAH SC, PWD ROADS
33	WP(C)/2770/2016	ANIL SINGH and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.R GOSWAMI MR.N J KHATANIAR MR.I KALITA	GA, ASSAM MR.B D GOSWAMI R-5 SC, APDCL MR.H DEKA(R-5)

34	WP(C)/2813/2016	KAMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S C BISWAS(R-6) MR.I HUSSAIN R-6 MR.S CHAMARIA MR. E AHMED(R-6) MS.J BORAH(R-6) MR.P BISWAS(R-6) SC, AGRI. DEPARTMENT SC, A S T C
35	WP(C)/2818/2016	TARINI DEV SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR.R DE MR.R J SARMA MS.M JALAN	
36	WP(C)/3049/2016	GUNESWAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	SC, BTADC SC, IRRIGATION
37	WP(C)/3073/2016	RAJEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.A K DAS MR.B SINGHA	GA, ASSAM MR. M NATH, SC, P&RD SC, AG
38	WP(C)/6476/2016	ARUP SARMA Versus THE NORTH EAST FRONTIER RAILWAY and 3 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MSB DEVI MS.D J BORAH MS.P BARUAH(Rly.Adv.) SC, RAILWAY
39	WP(C)/6478/2016	BINDSWARI HARIZON @ BINDESWARI HARIZON Versus GUWAHATI MUNICIPAL CORPORATION and 2 ORS.	MR. A DASGUPTA MS. B DAS MR. A KUNDU	GA, ASSAM SC, GMC
40	WP(C)/6660/2016	PRANAB JYOTI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM SC, APSC MR.P N GOSWAMI SC, P H E
41	WP(C)/6669/2016	MARZINA KHATOON Versus THE STATE OF ASSAM AND 2 ORS	MSN KALITA MR.A K SARMA MS.P BORTHAKUR	MR.B K SARMA GA, ASSAM SC, SOCIAL WELFARE
42	WP(C)/6699/2016	PRANESWAR RABHA and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	MS. B BHUYAN MR. P NAYAK (SC, FINANCE) SC, PWD (ROADS)
43	WP(C)/6706/2016	CHANDRA KANTA SAIKIA ALIAS CHANDRA KANTA SHAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, PENSION SC, TREASURY SC, FINANCE MRSA VERMA
44	WP(C)/6874/2016	RAFIQUL ISLAM KHAN and 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. A DAS MR. G TAYE MR. P BISWAS	SC, HEALTH
	WITH			
45	WP(C)/2606/2016	DIPAK GOGOI and 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S C BISWAS MS.K L R YANTHAN MR. S BISWAS	ASSTT.S.G.I. SC, HEALTH
46	WP(C)/6911/2016	DASARATH BARO Versus THE STATE OF ASSAM AND 4 ORS	MR S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MR A K RAI MS. N K PODDAR MR. R P N SINGH MR. R ROY	GA, ASSAM
47	WP(C)/7062/2016	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.
48	WP(C)/7099/2016	HIRAK JYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. N S THAKURIA MS. M DEV MS. N DEB	GA, ASSAM

49	WP(C)/7154/2016	DILIP CHANDRA SARMAH and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.D SINHA MR.J TAMULI MS.M BORA	GA, ASSAM MR.A K THAKUR(SC, PERSONNEL DEPTT.) MR.D P BORAHSC, PAnchayat and Rural Development Deptt. SC, FINANCE DEPTT. SC, HEALTH
50	WP(C)/7209/2016	SMT. MANJULA BORAH Versus THE STATE OF ASSAM and 5 ORS.	MR.D SARMA MRB KAUSHIK MR.H DAS	
51	WP(C)/7321/2016	JITU MONI SAIKIA and 105 ORS. Versus STATE OF ASSAM and 11 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.L RAHMAN	MR.D SAIKIA MR.J M A CHOUDHURY SC, HEALTH & F W SC, NRHM
52	WP(C)/7354/2016	REWAT CH. GOGOI and 7 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. D NATH MR.D THAOSEN	GA, ASSAM MS.M BHATTACHARJEE(R- 4&5)
53	WP(C)/5810/2017 FIXED	JANARDAN TAMULI PHUKAN Versus THE STATE OF ASSAM and 8 ORS.	MR. A BHATTACHARJEE MR. P P DUTTA MR. A BORUA	MR.M DUTTA (R- 4, 6-9) MR. M RAHMAN R- 4, 6-9 SC, FINANCE
54	WITH WP(C)/3058/2017	JAHANGIR ALI AHMED Versus THE STATE OF ASSAM and ANR.	MR.R ALI MS.F Y HUSSAIN MR.R PEGU	SC, FINANCE
ORDERS				
55	I.A.(Civil)/2006/2019 WITH WP(C)/4359/2009 (D/O) in WP(C)/4359/2009	THE UNION BANK OF INDIA AND ANR Versus MADAN GOPAL SAHA	MR. M SHARMA	MR B SINHA MR. M GOGOI
56	I.A.(Civil)/2046/2020 in WP(C)/644/2016	ASSAM FINANCIAL COPORATION Versus THE UNION OF INDIA AND 5 ORS.	MR. R THAKURIA	GA, ASSAM MD A SAHAD MRS. A GAYAN
	WITH WP(C)/644/2016	ASSAM FINANCIAL COPORATION Versus THE UNION OF INDIA and 5 ORS	MR.R THAKURIA MR.L P SHARMA	MR.A SAHAD(R-3) MR.P K BARUAH(R-3) C.G.C. MR. D GOSWAMI (R3) MR.S BARUAH(R-4) MRS. A GAYAN MR.D BARUAH(R-4) MR.J B SAIKIA(R-3) MR.M PHUKAN(R-1&2) MR.D HALOI(R-3) SC, FINANCE ASSTT.S.G.I.
57	WITH WP(C)/1215/2016	ASSAM FINANCIAL CORPORATION Versus THE UNION OF INDIA and 5 ORS	MR.R THAKURIA MR.L P SHARMA	MR.N C DAS(R-3) MR.A SAHAD(R-3) C.G.C. MR.A DAS(R-3) MR.S BARUAH(R-4) MR.D BARUAHR-4 MR.R PHUKAN(R-3) MS.M DEVI(R-3) MR.K K PARASAR(R-1&2) ASSTT.S.G.I. SC, FINANCE
	WITH I.A.(Civil)/2047/2020 in WP(C)/1215/2016	ASSAM FINANCIAL CORPORATION Versus THE UNION OF INDIA AND 5 ORS.	MR. R THAKURIA	GA, ASSAM MR. A DAS MR. K K PARASAR
HEARING				
58	WP(C)/4431/2008 FIXED, WITH WP(C) 6765/2013 (D/O)	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.

59	WITH WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
60	WITH WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.G K DAS	MR.B AHMED SC, IRRIGATION
61	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	SC, FINANCE MR.B AHMED
62	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN	SC, FINANCE SC, IRRIGATION
63	WP(C)/7971/2017 B/O	ANOWAR HUSSAIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.B C DEKA MR.H DAS	MS S SARMA (SC, HEALTH DEPT., R-1 TO 4) SC. BTC (R-5)
<u>STAY MATTERS</u>				
64	WP(C)/7269/2016	NO. S/355752H HAV/ORL. DIGANTA BARMAN Versus THE UNION OF INDIA and 5 ORS.	MR.M MAHANTA MR. B PATHAK MR.M CHOUDHURY MR. R THADANI MR.P K MUNIR	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021